



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,6th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/4854/2022</a>	NETTYANAND GOGAI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM SC, SSA
<b>WITH</b>				
2	<a href="#">WP(C)/6548/2019</a>	NANDAGRAM PALOIPUNJI M.E. MADRASSA AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN G UDDIN MR H I CHOUDHURY MR. M A I HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, SSAM
3	<a href="#">WP(C)/7337/2023</a> FIXED	SHEULY LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. J DEKA MS. A TALUKDAR	SC, ELEM. EDU
4	<a href="#">WP(C)/39/2024</a> B/O	MANOJ TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR	SC, ELEM. EDU
5	<a href="#">WP(C)/350/2024</a> FIXED	ABUL KALAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. Z HAMMAD	SC, ELEM. EDU
6	<a href="#">Cont.Cas(C)/463/2024</a>	DR ANAMYA ROY <b>Versus</b> SMTI. POMI BARUAH	MR. B K SEN MR A HUSSAIN N HASAN P SINGH	
7	<a href="#">Cont.Cas(C)/464/2024</a>	HUMAN BURAGOHAJ <b>Versus</b> MAMATA HOJAI	MR. K K HANDIQUE MR D SHARMA MR. M KALITA MS. D CHAUHAN	
8	<a href="#">WP(C)/1154/2024</a> FIXED	LAKHINATH BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M SARMA	SC, ELEM. EDU SC, FINANCE
9	<a href="#">WP(C)/3044/2024</a> B/O	SCHOOL MANAGING COMMITTEE, MOUKHOWA UZIRAR CHAR M E MADRASSA AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A ROSHID MS. T BEGUM	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.
10	<a href="#">WP(C)/3093/2024</a> FIXED	ABDUL GOFUR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R ISLAM S HOQUE	GA, ASSAM SC, SEC. EDU.
11	<a href="#">WP(C)/3529/2024</a> FIXED	SONASWARI RAMCHIARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, ELEM. EDU SC, BTC SC, FINANCE

12	<a href="#">WP(C)/3550/2024</a> FIXED	SHAMS UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	SC, ELEM. EDU
13	<a href="#">WP(C)/4205/2024</a> B/O	JAYANTA NEOG AND 13 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
14	<a href="#">WP(C)/4239/2024</a> FIXED	DARUL ZANNAT AKAND <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MS A BORAH MR. A K DAS	SC, SEC. EDU.
15	<a href="#">WP(C)/4328/2024</a> FIXED	PATAMARI SONARAM HS SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	GA, ASSAM MR D K ROY SC, SEC. EDU.
16	<a href="#">WP(C)/4434/2024</a>	ABDUL SALAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY A M AHMED	SC, ELEM. EDU
17	<a href="#">WP(C)/4441/2024</a>	BINA MALLICK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D BHUYAN	GA, ASSAM SC, SEC. EDU.
18	<a href="#">WP(C)/4442/2024</a>	RAMISHA BEGUM AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU.
19	<a href="#">WP(C)/4445/2024</a>	HIMANI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR. M ALI MR S ISLAM MR J. ISLAM MR J. E. SARKAR	SC, ELEM. EDU GA, ASSAM
20	<a href="#">WP(C)/4464/2024</a>	RAKESH DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, HIGHER EDU
21	<a href="#">WP(C)/4467/2024</a>	MRINMAY KALITA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, HIGHER EDU
22	<a href="#">WP(C)/4468/2024</a> FIXED	LONGSING ENGTI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P J SAIKIA, SR. ADV MR. A BORO MR. B DEORI	SC, ELEM. EDU GA, ASSAM SC, K A A C
23	<a href="#">WP(C)/4470/2024</a> FIXED	SANKAR DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P J SAIKIA, SR. ADV MR. A BORO MR. B DEORI	SC, ELEM. EDU GA, ASSAM SC, K A A C
24	<a href="#">WP(C)/4471/2024</a> FIXED	PAWAN BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P J SAIKIA, SR. ADV MR. A BORO MR. B DEORI	SC, ELEM. EDU GA, ASSAM SC, K A A C
25	<a href="#">WP(C)/4472/2024</a> FIXED	LAKHSHMAN CH DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. P J SAIKIA, SR. ADV MR. A BORO MR. B DEORI MR K J SAIKIA	SC, ELEM. EDU GA, ASSAM SC, K A A C
26	<a href="#">WP(C)/4482/2024</a>	DIPAYAN PAUL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, ELEM. EDU GA, ASSAM
27	<a href="#">WP(C)/4485/2024</a>	MOHAMMAD ALI LASKAR AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	SC, ELEM. EDU SC, FINANCE DEPTT.
28	<a href="#">WP(C)/4488/2024</a>	SANGITA SEN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	SC, SEC. EDU.

29	<a href="#">WP(C)/4496/2024</a>	PURNA BAHADUR CHETRI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. I CHOWDHURY SR ADV MS G DAS MR T DAS MR R DAS MS A CHOPHY	GA, ASSAM SC, SSA SC, EDU
30	<a href="#">WP(C)/4498/2024</a>	MOSHARRAF HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	SC, ELEM. EDU GA, ASSAM SC, SSA
31	<a href="#">WP(C)/4499/2024</a>	JATINDRA NATH DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. D DEKA	SC, SEC. EDU. SC, FINANCE
32	<a href="#">WP(C)/4503/2024</a>	HEMEN KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MR. A DEKA MS S A KHALIFA	SC, SEC. EDU.
33	<a href="#">WP(C)/4504/2024</a>	NAZMA BEGUM MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR M A BARBHUIYA MR. R A CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, AG
34	<a href="#">WP(C)/4509/2024</a>	PRANAB KUMAR SAHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G U AHMED MR. R ISLAM	SC, ELEM. EDU
<b>ORDER NO STEPS</b>				
35	<a href="#">WP(C)/6881/2021</a> FIXED	HAFIZUR RAHMAN AHMED <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. K JAIN	SC, ELEM. EDU MR. D P CHALIHA (R8) GA, ASSAM MS M ROY (R8)
<b>WITH</b>				
	<a href="#">I.A.(Civil)/3213/2022</a> in WP(C)/6881/2021	ZAIDUR HUSSAIN MONDAL, <b>Versus</b> HAFIZUR RAHMAN AHMED AND 7 ORS.	MR. D P CHALIHA MS M ROY	SC, ELEM. EDU MR. M K JAIN
<b>ADMISSION</b>				
36	<a href="#">WP(C)/4500/2020</a> PART HEARD, FIXED	GAUTAM THAKURIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MRS. K DEVI MS R BARUAH	SC, AG MR A CHALIHA, SC, FINANCE DEPTT. SC, SEC. EDU. MR. S.R. RABHA, SC, BTC SC, BTADC
37	<a href="#">WP(C)/4773/2012</a> FIXED	SHONAB UDDIN MOLLAH <b>Versus</b> STATE OF ASSAM and ORS.	MR. A SAYED MR. A SAYED MRK HUSSAIN MR. S K TALUKDAR MR. S K TALUKDAR MR.S ALIM MS.M BEGUM	GA, ASSAM MR.R ISLAM MR.M U MONDAL MR.U K GOSWAMI MD.A MATLIB MR A N AHMED SC, EDU MR.B C CHOUDHURY MR.A S CHOUDHURY
38	<a href="#">WP(C)/6858/2017</a> FIXED	DR. BIRINCHI KUMAR BORAH <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.S SAIKIA MR.P SAIKIA	MR. P J PHUKAN(R-3) B K JAIN MR. K GOGOI (SC, HIGHER EDUCATION) MR. A CHAMUAH (SC, UGC) MR. N J GOGOI (R-3)
39	<a href="#">WP(C)/466/2020</a> FIXED	ABINASH KALINDI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A DEKA MR. S R GOGOI MR H BARUAH MS S SHARMA	SC, ELEM. EDU GA, ASSAM MR B SHARMA MR B SHARMA MR S SHARMA
40	<a href="#">WP(C)/3449/2020</a> B/O	SUMANA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. L R MAZUMDER	SC, ELEM. EDU MR. A Z AHMED MR. D. K. ROY, SC, SEBA SC. A.S.S.A.
41	<a href="#">WP(C)/2558/2022</a> FIXED	MITALI BORAH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	SC, ELEM. EDU

**WITH**  
[I.A.\(Civil\)/3223/2022](#)  
**in** WP(C)/2558/2022

MITALI BORAH AND 2 ORS  
**Versus**  
THE STATE OF ASSAM AND ANR

MS D BORGHAIN  
MR. P GOHAIN  
MS. K BARUAH  
MS. M SARMAH  
MS M BORAH

SC, ELEM. EDU

42 **WITH**  
[WP\(C\)/4803/2023](#)

DIPULINA GOGOI  
**Versus**  
THE STATE OF ASSAM AND 3 ORS.

MS D BORGHAIN  
MR. P GOHAIN  
MS. K BARUAH  
MS. M SARMAH  
MS M BORAH

SC, ELEM. EDU  
SC, SEC. EDU.

43 [WP\(C\)/3898/2022](#)  
FIXED

BIKASH DAS  
**Versus**  
THE STATE OF ASSAM AND 3 ORS

MR. U K NAIR  
MR. S K DAS  
MR R KARIM  
MR R KARIM  
MR D BARMAN

MR. T J MAHANTA (r-4)  
MR. N I KHAN (r-4)  
MR. S Z RAHMAN (r-4)  
MR. A BORUA (r-4)  
SC, SEC. EDU.

44 [WP\(C\)/7372/2022](#)  
FIXED

MITHARAM DUTTA  
**Versus**  
THE STATE OF ASSAM AND 4 ORS

MR. MANISH GOSWAMI  
MR R SINGHA  
MS S PATOWARY

SC, ELEM. EDU  
SC, SEBA (R-5)

45 [WP\(C\)/4110/2023](#)  
B/O

SABINA YEASMIN  
**Versus**  
THE STATE OF ASSAM AND 6 ORS

MR. P P BARUAH  
MR. R SARMA

GA, ASSAM  
SC, SEC. EDU.  
SC, FINANCE

46 [WP\(C\)/4650/2023](#)  
FIXED

AMIN SHAMSUL ALOM  
**Versus**  
THE STATE OF ASSAM AND 2 ORS

MR. U K NAIR  
MR A CHAKRABORTY  
MR A CHETIA

SC, SEC. EDU.

47 [WP\(C\)/6120/2023](#)  
B/O, WITH WP(C)/1048/2019  
(D/O), WP(C)/5451/2012 (D/O)

AMAL KUMAR DAS  
**Versus**  
THE STATE OF ASSAM AND 3 ORS

MR. I H SAIKIA  
MR. M R CHOUDHURY  
MR K KASHYAB  
MS L HMAR

MS. D DEKA (R-4)  
J M BAISHYA (R-4)  
SC, SEC. EDU.

48 [WP\(C\)/656/2024](#)  
FIXED

MD. NUR KASIM  
**Versus**  
THE STATE OF ASSAM AND 3 ORS

MR A R BHUYAN  
MR. R ISLAM  
S HOQUE

SC, SEC. EDU.

**WITH**  
[I.A.\(Civil\)/1081/2024](#)  
**in** WP(C)/656/2024

MD. NUR KASIM  
**Versus**  
THE STATE OF ASSAM AND 3 ORS  
JATIN HAZARIKA @ JATIN KR HAZARIKA  
**Versus**  
THE STATE OF ASSAM AND 5 ORS

MR A R BHUYAN  
MR. R ISLAM  
S HOQUE  
MR. S BORTHAKUR  
MS. S KAKATI

SC, SEC. EDU.

49 [WP\(C\)/1426/2024](#)  
FIXED

KALYAN BORUAH AND 10 ORS  
**Versus**  
THE STATE OF ASSAM AND 2 ORS

MR S BORTHAKUR  
MR. D GOGOI

SC, SEC. EDU.

51 [WP\(C\)/1983/2024](#)  
FIXED

AMANDEEP SINGH  
**Versus**  
THE STATE OF ASSAM AND 2 ORS

MR D K DEY  
MS T DEBNATH

SC, HIGHER EDU  
MR S MUKTAR(R-3)  
MR. S RAHMAN(R-3)

52 [WP\(C\)/2449/2024](#)  
FIXED

RUMI DUTTA BORAH  
**Versus**  
STATE OF ASSAM AND 5 ORS

MR. S ISLAM  
MR A HAWARI

SC, ELEM. EDU  
SC, AG  
SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 06/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024

9)	MR. R ALI	01-09-2024	To	10-09-2024
10)	MR. N SHARMA	09-09-2024	To	22-09-2024
11)	MR I HASSAN	03-09-2024	To	10-09-2024
12)	MS. M BORAH	02-09-2024	To	08-09-2024
13)	MR. V K CHOPRA	04-09-2024	To	09-09-2024
14)	T A LASKAR	05-09-2024	To	10-09-2024
15)	MR M Z AHMED	06-09-2024	To	06-09-2024
16)	MS B DUTTA	06-09-2024	To	06-09-2024
17)	MR. A M DUTTA	06-09-2024	To	06-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[ For Friday,6th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 3

[CRIMINAL AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	<a href="#">Crl.Pet./1471/2019</a> B/O	RUPAK DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
2	<a href="#">Bail Appln./2376/2024</a> WITH CASE RECORD(SCANNED COPY), B/O	SABIR AHMED @ MD. SABIR AHMED <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
3	<a href="#">Bail Appln./2583/2024</a> B/O	MUSIDA BEGUM @ MUSSTT MURSIDA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR K BISWA	PP, ASSAM
<b>MOTION (BA)</b>				
4	<a href="#">Bail Appln./2654/2024</a>	UTTAM DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A RAJKHOWA TUN RAJKHOWA	PP, ASSAM
5	<a href="#">Bail Appln./2655/2024</a>	MD. IMDADUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D P CHALIHA MS M ROY	PP, ASSAM
6	<a href="#">Bail Appln./2660/2024</a>	PREMPAL SINGH AND ANR <b>Versus</b> THE UNION OF INDIA	MR. A PAUL	SC, NCB
7	<a href="#">Bail Appln./2663/2024</a>	TAJUL AHMED <b>Versus</b> THE STATE OF ASSAM	MRS. S D CHOUDHURY	PP, ASSAM
8	<a href="#">Bail Appln./2664/2024</a>	SHAHINUB ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
9	<a href="#">Bail Appln./2665/2024</a>	RAFIUL HUSSAIN <b>Versus</b> STATE OF ASSAM	MS. S K NARGIS MR. M ALAM MR F H LASKAR (2) MS S BEGUM MS N SULTANA	PP, ASSAM
10	<a href="#">Bail Appln./2673/2024</a>	ANOWAR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR A IKBAL MS. K L R YANTHAN MR. P S BISWAS MS. J GHOSH	PP, ASSAM

**MOTION**

11	<a href="#">Crl.Rev.P./343/2024</a>	MODI DISTILLERY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM
12	<a href="#">Crl.Rev.P./344/2024</a>	MONUJ SARMAH <b>Versus</b> MAYURI KASHYAP	MR. D CHUTIA MR SAURADEEP DEY	
13	<a href="#">AB/2185/2024</a> FIXED	AJOY PAUL <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN N ISLAM	PP, ASSAM
14	<a href="#">AB/2345/2024</a>	NIRA KUMAR PATIR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	PP, ASSAM
15	<a href="#">AB/2351/2024</a>	SRI JAPAN HAZARIKA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR U SAIKIA MS A DAS	PP, ASSAM
<b><u>ADMISSION</u></b>				
16	<a href="#">Crl.Rev.P./98/2021</a> WITH LCR 4 FILES, FIXED	DR. TARUN CH. SARMA <b>Versus</b> SAJJAN SUREKA AND 2 ORS	MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	MR. P MAJUMDAR SK S HOSSAIN
<b>WITH</b>				
17	<a href="#">Crl.Rev.P./94/2021</a>	DR. TARUN CH SARMA <b>Versus</b> SHYAM SUNDAR JALAN AND 2 ORS	MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	
18	<a href="#">Crl.Pet./525/2021</a> WITH LCR 1 FILE, FIXED	HAREN SARMA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S N KRISHNATRAYA	MR. K SINGHA MS G DAS MR P J PATAR PP, ASSAM
19	<a href="#">Crl.Rev.P./210/2022</a> FIXED	MD. ABDUL SATTAR <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
20	<a href="#">Crl.Rev.P./531/2022</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> MUKUT SAIKIA @ SHYAM	MR M HALOI	MR K K KALITA MS. G DEKA T M LAHKAR MR. K UDDIN
21	<a href="#">Crl.Pet./408/2023</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	ZAKIR HUSSAIN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR M AHMED MR Z RAHMAN MR S PRODHANI	MR. A ALI (R- 2) MR. Y ALI (R- 2) PP, ASSAM
22	<a href="#">Crl.Pet./647/2023</a> WITH LCR 4 FILES(SCANNED COPY), FIXED	ABHIJIT KR. BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	MR. A R SHOME (R-2) MR A J GHOSH (R-2) PP, ASSAM
<b>WITH</b>				
23	<a href="#">Crl.Pet./687/2023</a>	N BIRKUMAR SINGHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	MR. A R SHOME (R-2) MR. A J GHOSH (R-2) MR.[ N ALAM (R-2) PP, ASSAM
24	<a href="#">Crl.Pet./886/2023</a> FIXED	BINA BABU SINGHA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. A K DUTTA MR. U CHOUDHURY MR. B PURKAYASTHA	PP, ASSAM
25	<a href="#">Crl.A./290/2024</a>	DR. BASANTA KUMAR DOLEY <b>Versus</b> THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA MS M R ROY	PP, ASSAM
<b>WITH</b>				
	<a href="#">I.A.(Crl.)/839/2024</a> in Crl.A./290/2024	DR. BASANTA KUMAR DOLEY <b>Versus</b> THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA	PP, ASSAM
26	<a href="#">Crl.Pet./558/2024</a> FIXED	TAGUNG NERI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M BASUMATARI MR R SONAR	PP, ASSAM
27	<a href="#">Crl.Pet./685/2024</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	ALTAF HUSSAIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	MR. T U LASKAR. (R-2) MS. U BARUAH (R-2) PP, ASSAM

28	<a href="#">Crl.Pet./739/2024</a> FIXED	ASIF ALI MIR <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. M DEV MS P DEB MS N DEB	DR. N DEKA(R-2) MS P CHAKRABORTY(R-2) PP, ASSAM
29	<a href="#">Crl.Pet./1022/2024</a> FIXED	KIRTISUNDAR BARMAN <b>Versus</b> IDFC FIRST BANK LTD	MR M A ISLAM MR J I MONDAL	
<b>BAIL HEARING (BA)</b>				
30	<a href="#">Bail Appln./1674/2024</a> B/O	ZIA UDDIN <b>Versus</b> THE STATE OF ASSAM	MR R DHAR MD. A MATLIB	PP, ASSAM
31	<a href="#">Bail Appln./2102/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	RIASUL AHMED @ ROSIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
32	<a href="#">Bail Appln./2121/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	MEHBOOB AHMED @ SUNIL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. A A MONDAL MR A ALAM	PP, ASSAM
33	<a href="#">Bail Appln./2146/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	JEHERUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P K DAS MR. M BARUAH	PP, ASSAM
34	<a href="#">Bail Appln./2346/2024</a> FIXED	NAYAN CHANDRA NATH <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
35	<a href="#">Bail Appln./2384/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	NANDU SINGH <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MS J AKTAR K MAINUDDIN	PP, ASSAM
36	<a href="#">Bail Appln./2531/2024</a>	RAHUL MEENA <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MS J AKTAR K MAINUDDIN	PP, ASSAM
37	<a href="#">Bail Appln./2399/2024</a> FIXED	AZIZUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
38	<a href="#">Bail Appln./2420/2024</a> FIXED	AMARENDRA LAL DEBBARMA <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
39	<a href="#">Bail Appln./2463/2024</a> FIXED	MANOJ ADHIKARI <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MRS. R RONGMEI MS. K L R YANTHAN MS. J GHOSH	PP, ASSAM
40	<a href="#">Bail Appln./2441/2024</a>	SAHADAT HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM,	MR. N J DUTTA MR. A M S MAZUMDER	PP, ASSAM
<b>BAIL HEARING</b>				
41	<a href="#">AB/485/2024</a> FIXED	RASHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
42	<a href="#">AB/1373/2024</a> FIXED	GAUTAM JYOTI PATHORI <b>Versus</b> THE STATE OF ASSAM	MR J PAYENG MS A PAYENG	PP, ASSAM
43	<a href="#">AB/1841/2024</a> WITH OFFICE NOTE, FIXED	JUBEL KHAN <b>Versus</b> THE STATE OF ASSAM	TINKU SOM MR H DAS MS. U HAZARIKA MS S ISLAM	PP, ASSAM
44	<a href="#">AB/2089/2024</a> B/O	MD TAJNUR ALI <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI R L CHUTIA	PP, ASSAM
45	<a href="#">AB/2094/2024</a> FIXED	MIJAN ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM



46	<a href="#">AB/2111/2024</a> FIXED	JAYANTA JYOTI SARMA <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA MR. R D BHUYAN MS. U DEKA MR H DAS MS D BORAH	PP, ASSAM
47	<a href="#">AB/2174/2024</a> B/O	MD SIRAJ UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
<b>ORDERS</b>				
48	<a href="#">CRL.A(J)/66/2023</a> 1 Y 4 M 25 D :WITH OFFICE NOTE, LCR 4 FILES, P.B.-1, FIXED	LAL BABU BHAGAT <b>Versus</b> THE STATE OF ASSAM	MS. DEBASHREE SAIKIA (AMICUS CURIAE)	PP, ASSAM
49	<a href="#">Crl.A./227/2023</a> WITH OFFICE NOTE, LCR 1 FILE, FIXED	AJIT BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R GOSWAMI DR. N BAROOAH MS S DAS	MR P DAS(R-2) MR. D K BORAH(R-2) MR K J PATHAK(R-2) A DAS(R-2) MS N BARUAH(R-2) PP, ASSAM
50	<a href="#">Crl.Pet./1245/2023</a> WITH LCR 2 FILES(SCANNED COPY), B/O	MOMINUR ISLAM @ MD RIAJUL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M RANA MR. M A MONDAL MR. A ISLAM	PP, ASSAM
51	<a href="#">CRL.A(J)/24/2024</a> WITH OFFICE NOTE, LCR 4 FILES, FIXED	AJIT BORAH <b>Versus</b> THE STATE OF ASSAM	MR. K P PATHAK (LEGAL AID COUNSEL)	PP, ASSAM
52	<a href="#">Crl.Rev.P./214/2024</a> WITH LCR 2 FILES(SCANNED COPY), B/O	SHAHADOT ALI MOLLAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A T SARKAR MR S HUSSAIN	PP, ASSAM
53	<a href="#">Crl.Rev.P./267/2024</a> FIXED	SOMER ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	PP, ASSAM
54	<a href="#">I.A.(Crl.)/392/2024</a> WITH LCR 2 FILES, B/O <b>in</b> Crl.Rev.P./224/2015	ON THE DEATH OF RAMAVATAR JALAN HIS LEGAL HEIRS CHIRANG JALAN <b>Versus</b> M/S DUTTA ELECTRICALS and ANR.	MR. K BHATTACHARJEE	MR. B D KONWAR SR. ADV.
	<b>WITH</b> <a href="#">Crl.Rev.P./224/2015</a>	M/S DUTTA ELECTRICALS and ANR. <b>Versus</b> M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	MR.K K MAHANTA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.K M MAHANTA
	<b>WITH</b> <a href="#">Crl.M.C./294/2015</a> <b>in</b> Crl.Rev.P./224/2015	M/S DUTTA ELECTRICALS and ANR <b>Versus</b> M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	
	<b>WITH</b> <a href="#">I.A.(Crl.)/539/2016</a> <b>in</b> Crl.Rev.P./224/2015	M/S DUTTA ELECTRICALS and ANR. <b>Versus</b> M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR.K K MAHANTA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.K M MAHANTA
	<b>WITH</b> <a href="#">I.A.(Crl.)/337/2018</a> <b>in</b> Crl.Rev.P./224/2015	M/S DUTTA ELECTRICALS AND ANR <b>Versus</b> M/S ASSAM SUPPLY SYNDICATE	MRS J M KONWAR MR. R KALITA MR. R SALOI	MR. K BHATTACHARJEE
55	<a href="#">I.A.(Crl.)/458/2024</a> WITH OFFICE NOTE, FIXED <b>in</b> Crl.A./3905/2024	SURENDRA KUMAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD IMRAN	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./3905/2024</a> (Filing Number)	SURENDRA KUMAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR F	MR S M ABDULLAH P	

	<b>WITH</b> <a href="#">I.A.(CrI.)/3907/2024</a> (Filing Number)	SURENDRA KUMAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR F	MR S M ABDULLAH P	
56	<a href="#">I.A.(CrI.)/840/2024</a> in CRL.A(J)/7658/2024	MANDIR RABHA @ PRASANTA RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A GOGOI	PP, ASSAM
	<b>WITH</b> <a href="#">CRL.A(J)/7658/2024</a> (Filing Number)	MANDIR RABHA @ PRASANTA RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR G	MR. A GOGOI	
	<b>WITH</b> <a href="#">I.A.(CrI.)/7660/2024</a> (Filing Number)	MANDIR RABHA @ PRASANTA RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR G	MR. A GOGOI	
		<b>HEARING</b>		
57	<a href="#">Crl.Pet./1002/2014</a> CRL.I.A. 160/2015, B/O	FAKAR UDDIN <b>Versus</b> DURJAN KHAN and ANR.	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MS.M DEKA MR.A KALAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. R ALI	01-09-2024	To	10-09-2024
10)	MR. N SHARMA	09-09-2024	To	22-09-2024
11)	MR I HASSAN	03-09-2024	To	10-09-2024
12)	MS. M BORAH	02-09-2024	To	08-09-2024
13)	MR. V K CHOPRA	04-09-2024	To	09-09-2024
14)	T A LASKAR	05-09-2024	To	10-09-2024
15)	MR M Z AHMED	06-09-2024	To	06-09-2024
16)	MS B DUTTA	06-09-2024	To	06-09-2024
17)	MR. A M DUTTA	06-09-2024	To	06-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,6th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 5**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">PIL/15/2022</a>	JONES INGTI KATHAR AND 19 ORS <b>Versus</b> THE UNION OF INDIA AND 35 ORS	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS N RAI MS N N SHARMA	GA, ASSAM MR. K GOGOI ASSTT.S.G.I. SC, K A A C SC, ELECTION COMMISSION.
2	<a href="#">I.A.(Civil)/2707/2022</a> in <a href="#">WA/247/2022</a>	BISWANATH CHARIALI MUNICIPAL BOARD <b>Versus</b> KHANDAN KUMAR DAS AND 2 ORS	MR. P BORDOLOI	GA, ASSAM
	<b>WITH</b> <a href="#">WA/247/2022</a>	BISWANATH CHARIALI MUNICIPAL BOARD <b>Versus</b> KHANDAN KUMAR DAS AND 2 ORS.	MR. P J SAIKIA MR. P BORDOLOI	GA, ASSAM MR. A K BARUAH (r-1) MR A DAS (r-1) MR T DAS (r-1)
3	<a href="#">Cont.Cas(C)/583/2023</a>	PADMA DHAR DAS <b>Versus</b> MAMATA HOJAI	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM MD A RAHMAN	MR. N J KHATANJAR
4	<a href="#">WP(C)/6995/2023</a>	UNION OF INDIA AND 3 ORS. <b>Versus</b> SHRI THAGIRAM NATH	MS. B SARMA	
5	<a href="#">WA/170/2024</a> CAVT. NO.05032/024, CAVT./503/2024	HEMEN CHANDRA DAS <b>Versus</b> RAMESH CHANDRA KHAKHLARI AND 5 ORS	MR. P MAHANTA MS C DAS MS. M BORGHAIN	MR. D DOLEY SC, SEC. EDU. SC, BTC FOR CAVEATOR
6	<a href="#">WA/175/2024</a>	MRS. PURABI DEKA AND ANR <b>Versus</b> THE STATE BANK OF INDIA AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR. D. BORAH	MR. B CHAKRABORTY(R-4) MR. S P BHATTACHARJEE(R-4) MRS P HAZARIKA(R-4) MR R K SAHA(R-4) MS. RIA TIWARI(R-4)
7	<a href="#">I.A.(Civil)/182/2024</a> in <a href="#">WA/13612/2023</a>	BACHA BABU SINGH <b>Versus</b> THE MANAGEMENT OF STEELSWORTH PVT. LTD.	MR A DASGUPTA MS. A BHATTACHARYYA MR. P KALITA	

	<b>WITH</b> <a href="#">WA/13612/2023</a> (Filing Number)	BACHA BABU SINGH <b>Versus</b> THE MANAGEMENT OF STEELSWORTH PVT LTD. A	MS. A BHATTACHARYYA	
8	<a href="#">WA/285/2024</a> FIXED	M/S RAMA K GUPTA AND COMPANY <b>Versus</b> THE PANCHAYAT AND RURAL DEVELOPMENT DEPTT AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, P AND R.D.
9	<a href="#">I.A.(Civil)/2583/2024</a> in WA/310/2023	THE GAUHATI UNIVERSITY AND ANR. <b>Versus</b> PRANITA CHOUDHURY AND ANR	MR. P J PHUKAN MR. P J PHUKAN	MR. A K SARKAR MR. P MAHANTA (r-3) MR D KALITA (R-1)
	<b>WITH</b> <a href="#">WA/310/2023</a>	THE GAUHATI UNIVERSITY AND ANR. <b>Versus</b> PRANITA CHOUDHURY AND ANR.	MR. P J PHUKAN	MR. P. BORGOHAIN (r-3) MR H J TAMULI (R-1) MR. P MAHANTA (r-3) MR D KALITA (R-1) MS C DAS (r-3) MS. M BORGOHAIN
10	<a href="#">I.A.(Civil)/2631/2024</a> in WA/8200/2024	DIBRUGARH UNIVERSITY AND ANR <b>Versus</b> LACHIT BORTHAKUR	MR. R MAZUMDAR	
	<b>WITH</b> <a href="#">WA/8200/2024</a> (Filing Number)	Dibrugarh University And Anr <b>Versus</b> Lachit Borthakur	RAJESH MAZUMDAR	
11	<a href="#">I.A.(Civil)/2632/2024</a> in WA/9931/2024	THE UNION OF INDIA and 2 ORS <b>Versus</b> VIKRAMJEET SINGH CHIB	MS. B SARMA	
	<b>WITH</b> <a href="#">WA/9931/2024</a> (Filing Number)	THE UNION OF INDIA <b>Versus</b> VIKRAMJEET SINGH CHIB	MS BIJITA SARMA	
	<b>WITH</b> <a href="#">I.A.(Civil)/9932/2024</a> (Filing Number)	THE UNION OF INDIA <b>Versus</b> VIKRAMJEET SINGH CHIB	MS BIJITA SARMA	
<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>				
12	<a href="#">WA/276/2024</a>	RAKESH KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA MS K SARMA	SC, FOREST
13	<a href="#">WA/299/2024</a>	PRANJAL PRATIM GOSWAMI AND 30 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. F A HASSAN MR. D J DAS N GAUTAM	SC, HANDLOOM, TEXTILE AND SERICULTURE
14	<a href="#">WA/304/2024</a>	RAKESH KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA MS K SARMA	SC, FOREST
15	<a href="#">WA/306/2024</a>	JAYANTA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R M CHOUDHURY	SC, ELEM. EDU GA, ASSAM
16	<a href="#">WA/309/2024</a>	M/S PHEROS STRUCTURRAL PVT AND ANR <b>Versus</b> THE ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION AND 2 ORS	SACHIT SHARMA	SC, AIIDC
<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>				
17	<a href="#">PIL/47/2024</a>	RAJEEV BHATTACHARYYA <b>Versus</b> THE UNION OF INDIA AND 20 ORS	MR D K DAS MR. M KHATANIAR MS. K M TALUKDAR	GA, ASSAM DY.S.G.I. SC, K A A C SC, FOREST

18	<a href="#">PIL/49/2024</a>	BAPOJITH LANGTHASA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A I KATHAR MR. A RONGPHAR	SC, REVENUE SC, DIMA HASAO SC, NCHAC
19	<a href="#">WA/264/2024</a>	SUBHASH VASUDEV <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR P KATAKI MRS R BEGUM	MR. N DEKA.(R-5) MR. M GOGOI.(R-5)
20	<a href="#">WP(C)/4438/2024</a>	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> NARAYAN CH. TALUKDAR	MR H GUPTA	
21	<a href="#">WP(C)/4439/2024</a>	THE UNION OF INDIA AND 3 ORS <b>Versus</b> SRI TAPAS DEBNATH	MR H GUPTA	
22	<a href="#">WP(C)/4454/2024</a>	THE UNION OF INDIA AND 4 ORS <b>Versus</b> TAPAS KUMAR CHAKRABORTY	MR H GUPTA	
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
23	<a href="#">PIL/54/2022</a>	TIHU NAGAR UNNAYAN SAMITTEE <b>Versus</b> UNION OF INDIA AND 6 ORS	MR A KALITA MR K TALUKDAR	GA, ASSAM MR. S S ROY (R-4) MR. U B SARMA (R-7) MRS. G SARMA (R-7) MR. S BORTHAKUR (R-4) MR. P MAHANTA MS. D DUTTA (r-3) MS C DAS MS. M BORGHAIN ASSTT.S.G.I. SC, PCB
24	<a href="#">WP(C)/1648/2022</a>	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> MANISH KUMAR SHAH	MR H GUPTA	MR. S C KEYAL MR. A AHMED MS. D GOSWAMI
25	<a href="#">PIL/51/2023</a>	JOYDEB DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. L DEVI MR. S BIKASH	GA, ASSAM SC, GMC SC, FINANCE
26	<a href="#">PIL/53/2023</a>	KHANINDRA KALITA AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. S RAHMAN MR. S HUSSAIN MRS S GOSWAMI	MR. A CHOUDHURY (r-8) GA, ASSAM MR P C GOSWAMI (r-8) MR S ISLAM (r-8) MR A K RAI(R-(R-9, 10) MS. N UPADHYAY (R-6) MS. N BORDOLOI, SC, REVENUE DEPTT. (R- 1&2) MR. P DAS (R-6) MR B YADAV R-9, 10) MS RICHA JHA (R-9, 10) SC, FOREST
27	<a href="#">WP(C)/2351/2023</a>	RAM KAMAL SINHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B SINHA	SC, CO OP
28	<b>WITH</b> <a href="#">WP(C)/2151/2023</a>	FAKAR UDDIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR B SINHA	SC, CO OP MR. S HAZARIKA (r-8) MS. J BURAGOHAİN (r-8) MR. A METO (r-8)
29	<a href="#">PIL/30/2024</a>	REETAM SINGH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR R SINGH PETITIONER IN PERSON	GA, ASSAM MR D DEKA(R-2) SC, GHC
30	<a href="#">WA/112/2024</a>	BULUMANI MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S BISWAS MS D DEVI	GA, ASSAM SC, AG MR. K R PATGIRI MR. B GOGOI MR A CHALIHA, SC FINANCE SC. AGRICULTURE
	<b>WITH</b> <a href="#">I.A.(Civil)/1036/2024</a> in WA/112/2024	BULUMANI MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S BISWAS MS D DEVI	GA, ASSAM SC, AG SC. AGRICULTURE SC, FINANCE

31	<a href="#">WA/179/2024</a>	DIDAR MIRDHA <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR. S K TALUKDAR MS. S T BOKTH MR. P KAKATI MS. B. BANIA	GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC SC, REVENUE
32	<a href="#">WP(C)/2401/2024</a>	KANAK DAS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. N BARUAH MR. R J DAS	MR H GUPTA DY.S.G.I.
33	<a href="#">WP(C)/3006/2024</a>	LAKHYADHAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M H ANSARI MR. S ALIM	GA, ASSAM SC, SEC. EDU.
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
34	<a href="#">WP(C)/7111/2023</a>	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> CHANCHAL NAG	MR. K GOGOI	DR G J SHARMA DR. J L SARKAR
35	<a href="#">WP(C)/7266/2023</a>	MD ROSIDUL ISLAM <b>Versus</b> THE NORTH EAST FRONTIER RAILWAY AND 3 ORS	MR. A AHMED MS. D GOSWAMI	MR. K K PARASAR DY.S.G.I.
<b>HEARING</b>				
36	<a href="#">PIL/74/2018</a> FIXED	SWATI BIDHAN BARUAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	GA, ASSAM MR. D P BORAH SC- HEALTH AND FAMILY WELFARE DEPTT. MS. D BORAH, SC-HEALTH AND FAMILY WELFARE DEPTT. ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 06/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
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16)	MS B DUTTA	06-09-2024	To	06-09-2024
17)	MR. A M DUTTA	06-09-2024	To	06-09-2024



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,6th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MR. JUSTICE NELSON SAILO**

**COURT NO: 7**

**[THIS BENCH WILL SIT AT 10:30 AM**

**THE DIVISION BENCH-II AND SINGLE BENCH OF  
HONOURABLE MR JUSTICE NELSON SAILO WILL  
SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ORDERS**

1	<a href="#">Review.Pet./184/2019</a> IN WP(C)/6771/2014 (D/O)	MD. SIRAJ ALI @ CHIRAJ ALI AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
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**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 7**

**[DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/6290/2022</a> WITH LCR	MUSSTT RUMENA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR M J QUADIR MR. K MIRA MR. F RAHMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<b>WITH</b>				
2	<a href="#">WP(C)/1864/2020</a>	RUMENA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	<a href="#">WP(C)/2607/2024</a> B/O	ABDUL SALAM @ ABDUS SALAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. N J DUTTA MR N AHMED MR. M M ZAMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	<a href="#">WP(C)/3651/2024</a>	FUL KHATUN <b>Versus</b> UNION OF INDIA AND 5 ORS	MD A ALI J ALAM	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5	<a href="#">WP(C)/3695/2024</a>	SUKUMUDDIN @ SUKURUDDIN ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M H TALUKDAR	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6	<a href="#">WP(C)/3745/2024</a>	SANIARA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MD A ALI J ALAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
7	<a href="#">WP(C)/3878/2024</a>	MONORA BEGUM @ MONOWARA BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
8	<a href="#">WP(C)/3911/2024</a>	NUR JAHAN BEGUM @ NOOR JAHAN BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MD. I HUSSAIN MD. I HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
<b>ADMISSION</b>				



9 [WP\(C\)/3972/2021](#)  
WITH LCR

JUBEDA KHATUN  
**Versus**  
THE UNION OF INDIA AND 5 ORS.

MR. S C BISWAS  
MR. F A HASSAN

SC, NRC  
ASSTT.S.G.I.  
SC, ECI  
SC, F.T

**ORDERS**

10 [Review.Pet./127/2019](#)  
FIXED, IN WP(C)/7493/2018 (D/O)

MOSLIM ALI @ MUSLIM UDDIN  
**Versus**  
THE UNION OF INDIA AND 6 ORS.

MS. R CHOUDHURY  
MS. S S ZIA

SC, NRC  
MS. A VERMA  
MR J PAYENG  
MR. D BARUAH  
ASSTT.S.G.I.  
SC, F.T  
SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 06/09/2024

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**BEFORE:**

**HONOURABLE MR. JUSTICE NELSON SAILO**

**COURT NO: 8**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/467/2024</a>	SONMAI DUTTA SAIKIA @ SARUMAI DUTTA SAIKIA <b>Versus</b> RAJEN PHUKAN	MR. A GANGULY MR. A DUTTA	
2	<a href="#">Cont.Cas(C)/469/2024</a>	APURBA KUMAR KALITA <b>Versus</b> INDRANOSHEE DAS	MR M J QUADIR MR. A K HANNAN	
3	<a href="#">Cont.Cas(C)/471/2024</a>	FIROJ CHUTIA <b>Versus</b> ANKUR BHARALI	MR. D BHUYAN MR. P GOGOI	
4	<a href="#">WP(C)/4327/2024</a>	MASHARRAF HUSSAIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. T SOM MR H DAS MS. U HAZARIKA MS S ISLAM	SC, FOREST
5	<a href="#">WP(C)/4377/2024</a>	SH. G. KUMAR <b>Versus</b> THE UNION OF INDIA AND ANR	MS. T SOM MR H DAS MS. U HAZARIKA	MS. B SARMA DY.S.G.I.
6	<a href="#">WP(C)/4432/2024</a>	NO 170730022 CT/GD ARUP KUMAR MEDHI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR M A ISLAM MR J I MONDAL	DY.S.G.I.
7	<a href="#">WP(C)/4435/2024</a>	DR. LAKSHYA DHAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H DAS D BARUAH	GA, ASSAM
8	<a href="#">WP(C)/4436/2024</a>	TAJMIN BAHAR BARLASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	SC, HEALTH
9	<a href="#">WP(C)/4437/2024</a>	AMIYA KUMAR ADHIKARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MR. M DEKA	SC, AG (A AND E) SC, IRRIGATION
10	<a href="#">WP(C)/4449/2024</a>	SARBESWAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S DUTTA MR U.SARMAH	SC, CO OP
11	<a href="#">WP(C)/4452/2024</a>	NAVAJYOTI DAS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. I CHOUDHURY MD E AHMED R L CHUTIA	DY.S.G.I.
12	<a href="#">WP(C)/4455/2024</a>	BINOY KR RABHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM

13	<a href="#">WP(C)/4462/2024</a>	JUNMONI BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM
14	<a href="#">WP(C)/4469/2024</a>	JNANENDRA PURKAYASTHA AND 14 ORS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	DY.S.G.I. SC, A G V B
15	<a href="#">WP(C)/4478/2024</a>	TARUN CHANDRA BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D BHUYAN	SC, REVENUE
16	<a href="#">WP(C)/4480/2024</a>	ABU IMRAN AHMED MAZARBHUIYA <b>Versus</b> NATIONAL INSTITUTE OF TECHNOLOGY AND ANR	MR. R MAJUMDAR MR. JUNM LASKAR MR. A M BARBHUIYA MS S R MAZARBHUIYA	
17	<a href="#">WP(C)/4484/2024</a>	DILIP KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR. P K GOSWAMI MR A BARMAN	GA, ASSAM SC. IRRIGATION
18	<a href="#">WP(C)/4487/2024</a>	UTPAL KEMPRAI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P P BORTHAKUR MR. T KALITA MS IVY HUSSAIN	GA, ASSAM SC, REVENUE
19	<a href="#">WP(C)/4501/2024</a>	MATIUR RAHMAN AND 49 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R DeKa S I AKAND	GA, ASSAM
20	<a href="#">WP(C)/4507/2024</a>	KAMALA KANTA DUARAH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B D DEKA MR. M DAS MR A RAHMAN MR. R B GOHAIN	GA, ASSAM SC, FINANCE
<b>ADMISSION</b>				
21	<a href="#">WP(C)/4292/2021</a> FIXED	KALPANA RANI ROY (NAMASUDRA) AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	GA, ASSAM
22	<a href="#">WP(C)/5582/2021</a>	MINUARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS RUKMINI BARUA MS PADMINI BARUA	SC, PWD
23	<a href="#">WP(C)/2790/2022</a> FIXED	BHABENDRA KUMAR BAISHYA AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MR. M ISLAM	SC, P AND R.D. GA, ASSAM SC, FINANCE
24	<a href="#">WP(C)/5192/2022</a> FIXED	MRS. ALAKA BORO <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, P AND R.D. GA, ASSAM SC, FINANCE
25	<a href="#">WP(C)/5694/2022</a> FIXED	TAPAN NATH AND 37 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. S P SHARMA MS U SHARMA K AHMED	GA, ASSAM MR. D P BORAH (R5)
26	<a href="#">WP(C)/5821/2022</a>	MRS. UTTARA DUARAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P DEKA MR. A CHETIA MS K BHATTACHARYYA	MR A CHALIHA, SC, FINANCE DEPTT. SC, HANDLOOM AND TEXTILE
27	<a href="#">WP(C)/5735/2023</a>	KABITA BORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, HEALTH
28	<a href="#">WP(C)/1367/2024</a>	ABHIJEET CHAUDHARY <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A KHANIKAR R L CHUTIA MR B DEORI	MR. K GOGOI DY.S.G.I.
29	<a href="#">WP(C)/1388/2024</a>	TAPA DEB TARAFDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, PWD
30	<a href="#">WP(C)/1505/2024</a> FIXED	FIROZ SAMIM AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B P BORAH MR. U S BORA MR P J DUTTA MR H MAZUMDER	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT

31	<a href="#">WP(C)/3509/2024</a> FIXED	SMT. DEFOLA NAIDING <b>Versus</b> NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 2 ORS	MR B D DAS MR. D THAOSEN	SC, NCHAC
32	<a href="#">WP(C)/3644/2024</a> FIXED	MAKHAN KONWAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R SHOME	GA, ASSAM SC, REVENUE
33	<a href="#">WP(C)/3829/2024</a> FIXED	TIRTHA DYUTI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K TIWARI MR. A R GOGOI MR. U PATHAK	SC, HEALTH
34	<a href="#">WP(C)/3928/2024</a> FIXED	ABDUL MANNAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MD. I HUSSAIN	GA, ASSAM SC, REVENUE SC, FINANCE
35	<a href="#">WP(C)/4033/2024</a> FIXED	DHARMENDRA KUMAR POONIA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. S BORA MR. P BORAH	MS. B SARMA DY.S.G.I.
36	<a href="#">WP(C)/4107/2024</a> FIXED	SAMSUL HOQUE TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM SC, REVENUE
37	<a href="#">WP(C)/4111/2024</a> FIXED	DEBAHUTI GOSWAMI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR D CHOUDHURY MR S DIFUSA	GA, ASSAM SC, APSC
38	<a href="#">WP(C)/4115/2024</a> FIXED	BABLU DEY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A CHOUDHURY MR S ISLAM	SC, FOREST
<b>ORDERS</b>				
39	<a href="#">WP(C)/4821/2023</a>	AZIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. U K NAIR MS. R CHOUDHURY MR. A H M R CHOUDHURY MS N MAHANTA N GAUTAM MS SABINA AHMED MR. R. AHMED	SC, AG MR. S P CHOUDHURY,SC,UWSSB,(R-2,3) MS. B DEVI MR. D BORA ,GA, (R-1) SC, HOUSING AND URBAN AFFAIRS MS TINLUNG,SC,ACCOUNTANT GENERAL,(R-4) SC, URBAN WATER SUPPLY AND SEWERAGE
40	<a href="#">I.A.(Civil)/111/2024</a> FIXED in <a href="#">WP(C)/5534/2022</a> <b>WITH</b> <a href="#">WP(C)/5534/2022</a>	HEMANTA HAZARIKA AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N J KHATANIAR P BORAH	GA, ASSAM SC, AFDC
	<b>WITH</b> <a href="#">WP(C)/5875/2022</a>	HEMANTA HAZARIKA AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N J KHATANIAR MR. N J KHATANIAR	GA, ASSAM SC, AFDC
41	<a href="#">WP(C)/5875/2022</a>	PRIYANKA BHARALI AND 17 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS. D BRAHMA	SC, AFDC SC, WATER RESOURCE
42	<b>WITH</b> <a href="#">WP(C)/6401/2022</a>	MANIKA DAS AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS. D BRAHMA MR P DOLEY	GA, ASSAM SC, AFDC
43	<a href="#">Review.Pet./156/2024</a> IN WP(C) 5059/17 WP(C) 4958/17 (BOTH D/O)	THE UNION OF INDIA and 6 ORS. <b>Versus</b> CHAMPAK SING RAY AND ORS	MRS. A GAYAN	GA, ASSAM SC, REVENUE
44	<a href="#">Cont.Cas(C)/315/2024</a> FIXED	TAPAN KUMAR DEB <b>Versus</b> SYEDAIN ABBASI AND 3 ORS.	DR G J SHARMA MR S NATH	
45	<a href="#">WP(C)/394/2024</a>	PANKAJ CHETRI <b>Versus</b> THE UNION OF INDIA AND 10 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	MR S CHAKRABORTY (r-10) MR. S S ROY (r-1,3,4,6,7,8) DY.S.G.I.
46	<a href="#">I.A.(Civil)/2139/2024</a> FIXED in <a href="#">WP(C)/1504/2024</a>	DILIP KUMAR CHOUDHURY AND 3 ORS. <b>Versus</b> STATE OF ASSAM AND 2 ORS.	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, NHM

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 10**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">WP(C)/724/2023</a> FIXED	FAKAR UDDIN AHMED AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. Z HAMMAD	SC, ELEM. EDU GA, ASSAM MR S M T CHISTIE MS. D D BARMAN SC, SSA
<b>MOTION</b>				
2	<a href="#">Cont.Cas(C)/462/2024</a>	LAIPULI SAMABAI SAMITY LTD. AND 21 ORS. <b>Versus</b> ANANDA KUMAR DAS,	MR. R BORUAH	
3	<a href="#">Cont.Cas(C)/465/2024</a>	KANIKA DEVI <b>Versus</b> GYANENDRA DEV TRIPATHI AND ANR	MR. R DEKA S I AKAND	
4	<a href="#">WP(C)/521/2024</a>	M/S BIVA BAKERS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS N SAIKIA MR A SAIKIA	MR. D C BORAH (R-1) DY.S.G.I. SC, INDUSTRIES AND COMMERCE
5	<a href="#">WP(C)/1014/2024</a> FIXED	NIPUL KALITA <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MD S HOQUE MR. M DEKA MS. E SIDDIQUI	SC, BTC
6	<a href="#">WP(C)/1064/2024</a>	NIPUL KALITA <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MD S HOQUE MR. M DEKA MS. E SIDDIQUI	SC, BTC
7	<a href="#">WP(C)/3982/2024</a>	UNION OF INDIA AND ANR <b>Versus</b> SUJIT NUNIA AND 7 ORS.	MR H GUPTA	
8	<a href="#">WP(C)/4225/2024</a>	RAMA KANTA DEB <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G CHOUDHURY MR. N BHATRA MR ARINDAM BARUAH	SC, PWD (BULDING) SC, HEALTH
9	<a href="#">WP(C)/4444/2024</a>	INSIGHT BRANDCOM PRIVATE LIMITED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K P PATHAK MR BHARGAV DAS	SC, AGRI. DEPARTMENT SC, FINANCE
10	<a href="#">WP(C)/4453/2024</a>	DILIP KALITA AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS. K HAZARIKA MS. M BAISHYA	DY.S.G.I.

11	<a href="#">WP(C)/4457/2024</a>	SASHANKA BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MS. P BORAH	SC, TRANSPORT DEPARTMENT, ASSAM
12	<a href="#">WP(C)/4459/2024</a>	SANTOSH BISWAS <b>Versus</b> THE HINDUSTAN PETROLEUM CORPORATION LIMITED AND ANR	MR. V PANDEY MR P BHARDWAJ	SC, H P C L
13	<a href="#">WP(C)/4476/2024</a>	M/S S. M. CEMENT INDUSTRIES <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	DR. ASHOK SARAF MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, APDCL
14	<a href="#">WP(C)/4481/2024</a>	MD. AINUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	SC, P AND R.D.
15	<a href="#">WP(C)/4486/2024</a>	DASARATH NARZARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A M AHMED B DAS P. GHOSH	SC, TRANSPORT DEPARTMENT, ASSAM
16	<a href="#">WP(C)/4497/2024</a>	M/S BRIGHT INFRATECH <b>Versus</b> THE COTTON UNIVERSITY AND 6 ORS	MR. I CHOWDHURY SR ADV MS G DAS MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	SC, COTTON UNIVERSITY DY.S.G.I.
17	<a href="#">WP(C)/4510/2024</a> B/O	JARPAL- JPW- DMC, <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	DY.S.G.I. SC, COAL INDIA

**ORDER (STAY VACATING)**

18	<a href="#">I.A.(Civil)/3164/2023</a> FIXED in <a href="#">WP(C)/3955/2023</a>	MATIAR RAHMAN <b>Versus</b> MAYNUL HAQUE AND 10 ORS.	MR. U K NAIR MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA	SC, CO OP MR. S BANIK
	<b>WITH</b> <a href="#">WP(C)/3955/2023</a>	MAYNUL HAQUE AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. S BANIK MR. D. BORAH	SC, CO OP MR. P K ROYCHOUHURY (r-9) MR. N HAQUE (r-5,6,7,8) MR. U K NAIR MR K UDDIN (r-9) MR. A K AZAD (r-5,6,7,8) MR. S R BARBHUIYA (r- 5,6,7,8) MR M HUSSAIN (r-5,6,7,8) MS S SARMA HAZARIKA MR A CHAKRABORTY MS D MAHANTA

**ADMISSION**

19	<a href="#">WP(C)/3368/2016</a>	MINTU BARUAH and 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRH I CHOUDHURY MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MS.F BEGUM	MS.R HUSSAIN(R-5) MR.Z MUKIT(R-5) GA, ASSAM MR.A SATTAR(R-5) MS.N BARMAN(R-5) MR.H BARUAH(R-5) MS.S CHOUDHURY(R-5) SC, GMC SC, G M D A
20	<a href="#">WP(C)/7020/2016</a> FIXED	DIPAK KUMAR ROY @ RAY <b>Versus</b> STATE OF ASSAM and ORS.	MR.K SARMA MR.D DAS MS.K M SARMA	GA, ASSAM MR.Y S MANNAN(R-11) MS.S GOHAIN(R-11) MS.P TAYE(R-11) SC, BTC MR.M GARODIA(R-11)

21	<a href="#">WP(C)/590/2019</a>	M/S. J.K. TRADE AND COMMERCE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S BORTHAKUR MR. J ABBAS	GA, ASSAM MR. I CHOWDHURY S.C., ASSAM STATE HOUSING BOARD
22	<a href="#">WP(C)/743/2019</a>	M/S. BISHNU PADA PAUL AND ANR. <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. P SARMAH MR B SINHA MR. M GOGOI MR. S UPADHAY	MS. B SARMA (C.G.C.) ASSTT.S.G.I.
23	<a href="#">WP(C)/1973/2019</a>	AKAMAN BORA @ BORAH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 19 ORS.	MR. U K BARMAN MR H ALI MR. R KONWAR	SC, PNRD GA, ASSAM SC, REVENUE
24	<a href="#">WP(C)/3079/2022</a> FIXED	M/S PARGHAT KAIBARTA MIN SILPA SAMABAI SAMITI LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS	GA, ASSAM MR. N C DAS (r-6) MS. M DEVI (r-6) MR. A DAS (r-6) MS M BORAH(r-6)
	<b>WITH</b>			
25	<a href="#">WP(C)/2744/2022</a>  CAVT. NO. 04352/022,	CHITRA DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. K BARUAH MR DEBA SARMAH MS N SHYAM	GA, ASSAM MR. N C DAS MS. M DEVI FOR CAVEATOR
	<b>WITH</b>			
26	<a href="#">WP(C)/6026/2022</a>	M/S PARGHAT KAIBARTA MIN SILPA SAMABAI SAMITI LTD. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MRS. R S CHOWDHURY MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	GA, ASSAM MR. N C DAS MS. M DEVI (r-7) MR. A DAS (r-7) MS M BORAH (r-7)
27	<a href="#">WP(C)/3858/2022</a> FIXED	ZAKIRUL HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. M BORDOLOI MR. A DAS MR. P SENGUPTA MR. N I KHAN	GA, ASSAM SC, J M B
28	<a href="#">WP(C)/986/2023</a>	M/S B B ELECTRICALS <b>Versus</b> UNION OF INDIA AND 3 ORS.	MS. M BORAH S KALITA	MR. K K PARASAR DY.S.G.I.
29	<a href="#">WP(C)/2002/2023</a> FIXED	ANUP TRADE AND TRANSPORT (P) LTD <b>Versus</b> UNION OF INDIA AND 5 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA	MR. P K ROY (r-2 TO 6) MR. S K CHAKRABORTY (r-2 TO 6) MRS. A CHAKRABORTY (r-2 TO 6) MS. M DUTTA (r-2 TO 6) DY.S.G.I. SC, F C I
30	<a href="#">WP(C)/4330/2023</a> FIXED	DHANESH MEDHI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. A BORO MS D MAHANTA MS N NEWME	SC, IRRIGATION SC, FINANCE
31	<a href="#">WP(C)/4749/2023</a> FIXED	M/S SAKAMBARI FLOUR MILLS PVT LTD. AND 8 ORS. <b>Versus</b> THE FOOD CORPORATION OF INDIA AND 4 ORS.	MR. K P MAHESWARI MS. M SHARMA M. KALITA DIVYANSH RATHI(P-1 TO 9) MS. N HUSSAIN	MR. S C KEYAL,SC MR. S S ROY (r-5) MR. S S ROY (r-5) SC, F C I
32	<a href="#">WP(C)/6036/2023</a>	KAKO TEA PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS N SAIKIA MRS. R MAHANTA MS A JHA	MR. R K BHATRA (r-4) MR. A SAIKIA (r-4) MS P HUJURI (r-4) DY.S.G.I. SC, INDUSTRIES AND COMMERCE SC, NEDFI
33	<a href="#">WP(C)/7041/2023</a> FIXED	SANJIB KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T J MAHANTA MS. T HAZARIKA	GA, ASSAM SC, AFDC
34	<a href="#">WP(C)/7584/2023</a> FIXED	DUL SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M SAIKIA	GA, ASSAM SC, NHM SC, HEALTH



35	<a href="#">WP(C)/227/2024</a> FIXED	M/S ANI ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR ANKIT TODI	SC, P AND R.D. GA, ASSAM
36	<a href="#">WP(C)/306/2024</a> FIXED	M/S KARISMA ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR ANKIT TODI MS S AGARWAL MS M PARBIN	SC, P AND R.D. GA, ASSAM
37	<a href="#">WP(C)/307/2024</a> FIXED	M/S MEDHI ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR ANKIT TODI MS S AGARWAL MS M PARBIN	SC, P AND R.D. GA, ASSAM
38	<a href="#">WP(C)/574/2024</a> FIXED	BIDINTHA KACHARI <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, BTC
39	<a href="#">WP(C)/750/2024</a> B/O	PALLABI SARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S P DAS MR A ALAM MS C BORA	SC, HOUSING AND URBAN AFFAIRS SC, GMC
40	<a href="#">WP(C)/919/2024</a> FIXED	ABUL KASHEM MIAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN N. UDDIN	GA, ASSAM SC, REVENUE SC, PWD
41	<a href="#">WP(C)/1832/2024</a>	THE BUDUCHAR JALJALI MARKET MANAGEMENT COMMITTEE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D A KAIYUM (P-2) MR. A K BARUAH MR. N MAHAJAN MR A DAS MR. M S MONDAL (P-2) MR. R A PRAMANIK	SC, P AND R.D. MR. A CHOUDHURY (R-3) GA, ASSAM MR S ISLAM (R-3) MR. A M KHAN (R-5) MR T T MONI (R-5) MS. A KAUSHAR (R-3) MR. K NATH (R-5)
42	<a href="#">WP(C)/2057/2024</a> FIXED	M/S SHIV ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, HEALTH
43	<a href="#">WP(C)/3643/2024</a> FIXED	DAKSHIN BIJNI S.S. LTD., <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. A SARMA MR. K KALITA MR. LENTSO MS G SWAMI	GA, ASSAM MR. H. BURAGOHAIN(R-8) M BURAGOHAIN(R-8) MS A DEVI(R-8) MS. H BORAH(R-10) MS. H BORAH(R-10) MS. H BORAH(R-10) MS. S NATH MS. S NATH MS. S NATH MR. C AGARWAL MR. C AGARWAL MR. C AGARWAL SC, BTC

#### ORDERS

44	<a href="#">WP(C)/5237/2013</a>	M/S DOWN TOWN HOSPITAL LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS.D DEKA MR.M CHETIA MS.N DEKA MR.M GOGOI	GA, ASSAM
45	<a href="#">WP(C)/4816/2016</a>	SARAIGHAT BUILDERS PRIVATE LIMITED and 2 ORS <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED and 4 ORS.	MR. D NANDI MR. K R SURANA MR. D UPAMANYA MS. A CHOUDHURY MS. D SARAF	SC, APDCL MR. P N GOSWAMI
46	<a href="#">WP(C)/2359/2018</a>	GANESH CH. DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. T SOM MR H DAS MR. P TELI MS P LEKHARU	GA, ASSAM
47	<a href="#">WP(C)/2594/2018</a>	OUTREACH ADVERTISING PVT. LTD. <b>Versus</b> DIBRUGARH MUNICIPAL BOARD AND ANR. (G)	MR. P N GOSWAMI MS. A VERMA MR. K P PATHAK	
48	<a href="#">WP(C)/3536/2022</a>	RITA CHHETRY <b>Versus</b> THE EMPLOYEES PROVIDENT FUND ORGANIZATION AND 3 ORS.	MR B K MISHRA MR. S ISLAM MR A HAWARI	SC, EPF

49	<a href="#">Cont.Cas(C)/736/2023</a> FIXED	NIREN CH TARAT <b>Versus</b> SANJIV SHYAM AND ANR	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	MR. D NATH ADDL. SR. GA, ASSAM
50	<a href="#">Review.Pet./4/2024</a> IN WP(C) 2486/2020 (D/O)	THE STATE OF ASSAM AND ANR. <b>Versus</b> AJITA NATH AND 6 ORS	MR S M T CHISTIE MR. R MAZUMDAR	
51	<a href="#">Review.Pet./137/2024</a> IN WP(C) 5578/2020(D/O)	DR RUHUL AMIN BEPARI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D MAHANTA	SC, HIGHER EDU
52	<a href="#">WP(C)/635/2024</a>	JAGABANDHU PAUL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	GA, ASSAM MRS. R DEVI (r-5)

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LEAVE NOTE OF ADVOCATES FOR 06/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. R ALI	01-09-2024	To	10-09-2024
10)	MR. N SHARMA	09-09-2024	To	22-09-2024
11)	MR I HASSAN	03-09-2024	To	10-09-2024
12)	MS. M BORAH	02-09-2024	To	08-09-2024
13)	MR. V K CHOPRA	04-09-2024	To	09-09-2024
14)	T A LASKAR	05-09-2024	To	10-09-2024
15)	MR M Z AHMED	06-09-2024	To	06-09-2024
16)	MS B DUTTA	06-09-2024	To	06-09-2024
17)	MR. A M DUTTA	06-09-2024	To	06-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,6th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 12**

**[SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Crl.A./288/2024</a>	BABUL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/829/2024</a> <b>in</b> Crl.A./288/2024	BABUL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
2	<a href="#">Crl.A./289/2024</a>	UPEN GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/833/2024</a> <b>in</b> Crl.A./289/2024	UPEN GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	PP, ASSAM
<b>ORDERS</b>				
3	<a href="#">CRL.A(J)/128/2022</a> 2 Y 5 M 23 D :WITH OFFICE NOTE (LAWAZIMA COURT'S REPORT), LCR - 4 (FOUR) FILES	SMTI ANJANA KAMAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R DEV	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/795/2022</a> <b>in</b> CRL.A(J)/128/2022	SMTI ANJANA KAMAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R DEV	PP, ASSAM
4	<a href="#">Crl.A./62/2023</a> WITH OFFICE NOTE, LCR - 3 (THREE) FILES, P.B. - 2	RAJIMUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MD. S ALOM MR. M S ALAM	MD H R AHMED (R-2) MD S A MONDAL (R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/131/2023</a> <b>in</b> Crl.A./62/2023	RAJIMUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M S ALAM	PP, ASSAM
5	<a href="#">CRL.A(J)/97/2022</a> 2 Y 6 M 3 D :	MONIRUL ISLAM @ RAFIQU @ MUNNI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS M DAS (LEGAL AID COUNSEL)	MD H R AHMED (r-2) MD S A MONDAL (r-2) PP, ASSAM

6	<a href="#">Crl.A./63/2023</a> 1 Y 9 M 14 D :WITH OFFICE NOTE IN IA(CRL.), LCR - 3 (THREE) FILES, P.B. - 2 <b>WITH</b> <a href="#">I.A.(Crl.)/133/2023</a> <b>in</b> Crl.A./63/2023	AMZAD ALI @ AMJAD ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. S H ZAMAN MR. I U CHOWDHURY	PP, ASSAM
7	<a href="#">Crl.A./363/2023</a> WITH OFFICE NOTE, LCR - 4 (FOUR) FILES <b>WITH</b> <a href="#">I.A.(Crl.)/910/2023</a> <b>in</b> Crl.A./363/2023	AMZAD ALI @ AMJAD ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. S H ZAMAN MR. I U CHOWDHURY	PP, ASSAM
7	<a href="#">Crl.A./363/2023</a> WITH OFFICE NOTE, LCR - 4 (FOUR) FILES <b>WITH</b> <a href="#">I.A.(Crl.)/910/2023</a> <b>in</b> Crl.A./363/2023	MD. SHAHIL KHAN @ HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S NATH MR R DHAR MR S BORTHAKUR MD. A MATLIB MR H P NEPAL A R HAZARIKA	MR S DUTTA ( LEGAL AID COUNSEL FOR R-2) MR. S DUTTA, LEGAL AID COUNSEL FOR R-2 PP, ASSAM
8	<a href="#">I.A.(Civil)/2921/2023</a> WITH OFFICE NOTE <b>in</b> Mat.App./9262/2023 <b>WITH</b> <a href="#">Mat.App./9262/2023</a> (Filing Number)	XXXXXXXX <b>Versus</b> XXXXXXXX	MR H R CHOUDHURY S. TALUKDAR	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN
9	<a href="#">Mat.App./11/2024</a> WITH LCR, FIXED <b>WITH</b> <a href="#">Mat.App./9262/2023</a> (Filing Number)	XXXXXXXX <b>Versus</b> XXXXXXXX	MR H R CHOUDHURY	RESPONDENT IN PERSON
10	<a href="#">Mat.App./11/2024</a> WITH LCR, FIXED <b>WITH</b> <a href="#">Mat.App./9262/2023</a> (Filing Number)	XXXXXXXX <b>Versus</b> XXXXXXXX	MR. J PAWE	RESPONDENT IN PERSON
10	<a href="#">Crl.A./137/2024</a> WITH OFFICE NOTE, LCR - 4 (FOUR) FILES <b>WITH</b> <a href="#">I.A.(Crl.)/437/2024</a> <b>in</b> Crl.A./137/2024	AJODHYA PRASAD MISHRA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MS. P GHOSH MR A AHMED	PP, ASSAM
11	<a href="#">I.A.(Crl.)/279/2024</a> WITH OFFICE NOTE, LCR - 3 (THREE) FILES <b>in</b> Crl.A./80/2024 <b>WITH</b> <a href="#">I.A.(Crl.)/279/2024</a> <b>in</b> Crl.A./80/2024	AJODHYA PRASAD MISHRA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MS. P GHOSH MR A AHMED	PP, ASSAM
11	<a href="#">I.A.(Crl.)/279/2024</a> WITH OFFICE NOTE, LCR - 3 (THREE) FILES <b>in</b> Crl.A./80/2024 <b>WITH</b> <a href="#">Crl.A./80/2024</a>	LAKHESWAR BEZBARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N BORAH MR M.J. BHARALI	PP, ASSAM
12	<a href="#">I.A.(Crl.)/542/2024</a> WITH OFFICE NOTE IN CRL. A., LCR - 7 (SEVEN) FILES <b>in</b> Crl.A./182/2024 <b>WITH</b> <a href="#">Crl.A./182/2024</a>	LAKHESWAR BEZBARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N BORAH MR M.J. BHARALI	PP, ASSAM
12	<a href="#">I.A.(Crl.)/542/2024</a> WITH OFFICE NOTE IN CRL. A., LCR - 7 (SEVEN) FILES <b>in</b> Crl.A./182/2024 <b>WITH</b> <a href="#">Crl.A./182/2024</a>	SANAJUL HAQUE LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
13	<a href="#">I.A.(Crl.)/808/2024</a> WITH OFFICE NOTE IN CRL. A., LCR - 4 (FOUR) FILES, P.B.- 2 <b>in</b> Crl.A./64/2024 <b>WITH</b> <a href="#">Crl.A./64/2024</a>	SANAJUL HAQUE LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	MRS. P B BORDOLOI, LEGAL AID COUNSEL FOR R-2 PP, ASSAM
13	<a href="#">I.A.(Crl.)/808/2024</a> WITH OFFICE NOTE IN CRL. A., LCR - 4 (FOUR) FILES, P.B.- 2 <b>in</b> Crl.A./64/2024 <b>WITH</b> <a href="#">Crl.A./64/2024</a>	SUKUR ALI @ SHUKUR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS	PP, ASSAM
	<a href="#">Crl.A./64/2024</a>	SUKUR ALI @ SHUKUR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	MR. D GOGOI (r-2) PP, ASSAM

#### HEARING

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|----|---|---|--|---|
| 14 | <a href="#">Crl.A./1/2019</a><br>6 Y 1 M 19 D :WITH LCR - 5 (FIVE)<br>FILES, P.B. - 2                 | SRI PADMESWAR HANDIQUE AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MR. T J MAHANTA<br>MR S M ABDULLAH P<br>MR D SAIKIA<br>MR. A BHATTACHARYYA | MS. B BHUYAN<br>MR. M PHUKAN, ADDL. PP<br>PP, ASSAM   |
| 15 | <a href="#">CRL.A(j)/17/2022</a><br>3 Y 5 M 11 D :WITH OFFICE NOTE,<br>LCR - 4 (FOUR) FILES, P.B. - 2 | RAJESH PATNAYAK<br><b>Versus</b><br>THE STATE OF ASSAM                        | MR. A AHMED, AMICUS<br>CURIAE  | MS. M BARMAN, LEGAL AID<br>COUNSEL (R-2)<br>PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 06/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. R ALI	01-09-2024	To	10-09-2024
10)	MR. N SHARMA	09-09-2024	To	22-09-2024
11)	MR I HASSAN	03-09-2024	To	10-09-2024
12)	MS. M BORAH	02-09-2024	To	08-09-2024
13)	MR. V K CHOPRA	04-09-2024	To	09-09-2024
14)	T A LASKAR	05-09-2024	To	10-09-2024
15)	MR M Z AHMED	06-09-2024	To	06-09-2024
16)	MS B DUTTA	06-09-2024	To	06-09-2024
17)	MR. A M DUTTA	06-09-2024	To	06-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,6th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 12**

**[THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH,IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/6765/2019</a>	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. A ALAM	GA, ASSAM SC, AG MR. A ALAMGEER SC, GHC SC, FINANCE
2	<a href="#">WP(C)/76/2022</a> WITH RECORDS	DALMIA CEMENT (BHARAT) LIMITED <b>Versus</b> THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR P BARUAH MR. G DUTTATRAY MR. C CHAKRAVARTY MR S J SAIKIA MR. N N DUTTA MR D DAS MR H M R HOQUE MR. P K BORA	MR D DAS, SC, COMPETITION COMMISSION OF INDIA (R- 2,3) MR. K GOGOI MR B CHOUDHURY ASSTT.S.G.I. SC, C.G.C. (R-1)
3	<a href="#">WP(C)/363/2024</a> FIXED	PHOTICK CHANDRA NEOG @ PHATIK NEOG <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	GA, ASSAM SC, GHC
<b>BAIL HEARING (BA)</b>				
4	<a href="#">Bail Appln./1564/2024</a> WITH CASE RECORD(SCANNED COPY)	CHANDRA VIR <b>Versus</b> NARCOTICS CONTROL BUREAU	MR. N ANAND MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
	<b>WITH</b> <a href="#">I.A.(CrI.)/803/2024</a> <b>in</b> Bail Appln./1564/2024	CHANDRA VIR <b>Versus</b> NARCOTICS CONTROL BUREAU		
5	<a href="#">Bail Appln./1868/2024</a> WITH CASE RECORD(SCANNED COPY)	RAJEEV UPADHAY @ RAJEEV UPADHAYAY <b>Versus</b> NARCOTICS CONTROL BUREAU	MR. N ANAND MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
	<b>WITH</b> <a href="#">I.A.(CrI.)/836/2024</a> <b>in</b> Bail Appln./1868/2024	RAJEEV UPADHAY ALIAS REJEEV UPADHAYAY <b>Versus</b> NARCOTICS CONTROL BUREAU		SC, NCB

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LEAVE NOTE OF ADVOCATES FOR 06/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
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17)	MR. A M DUTTA	06-09-2024	To	06-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday,6th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 13**

**[THIS BENCH WILL SIT AT 10:30 AM AND WILL RISE AS SOON AS THE DIVISION BENCH OF HONOURABLE MR. JUSTICE K.R. SURANA AND HONOURABLE MR. JUSTICE N.SAILO RISES AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>			
1 <a href="#">Cont.Cas(C)/373/2020</a> FIXED	SUJATA BHATTACHARJEE <b>Versus</b> PRADOSH KIRON NATH AND 5 ORS.	MRS. P P BORAH MR. P K DAS	MR. D SAIKIA MR. S C KEYAL MR S M T CHISTIE (R-4) MR. R MAZUMDAR MR. K K DUTTA MR B DEURI(R-7) MS N M SARMA
2 <a href="#">WP(C)/4024/2021</a> FIXED	MANTOSH MODAK <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU GA, ASSAM MR A JAIN (R10) MR S DAS (R10) MR. S A HUSSAIN (R10) MR D J HALOI (R10) SC, FINANCE
<b>WITH</b> <a href="#">I.A.(Civil)/624/2022</a> <b>in</b> WP(C)/4024/2021	THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM,AND 6 ORS. <b>Versus</b> MANTOSH MODAK AND 3 ORS.		MRS A BUJARBARUAH
3 <a href="#">Review.Pet./116/2022</a> IN WP(C)/1531/2020 (D/O)	THE MANAGING DIRECTOR <b>Versus</b> THE ASSAM CO-OPERATIVE JUTE MILL WORKERS FEDERATION AND 2 ORS.	MR. D P BORAH MR B PAUL	MR. S SARMA (r-2) MR. R HAZARIKA (r-2) MD S HOQUE (R-1)
4 <a href="#">Cont.Cas(C)/764/2023</a> FIXED	BIPRO BHUSAN GOSWAMI AND 8 ORS. <b>Versus</b> NARAYAN KONWAR AND ANR.	MR B M DEKA MS D MAHANTA MR R.AHMED	MR. D SAIKIA (r-2) MR. U SARMA (r-2) MR B KAUSHIK (r-2)
<b>WITH</b> <a href="#">Cont.Cas(C)/699/2023</a>	BINOD KARMAKAR AND 11 ORS <b>Versus</b> SURANJANA SENAPATI, ACS AND ANR	MR. K M MAHANTA MS N BEGUM MR S GAUTAM	MR. U SARMA (R-1) MR B KAUSHIK (R-1)
6 <a href="#">WP(C)/5359/2023</a> FIXED	SMTI SEEMA MAZUMDAR SAIKIA @ SIMA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT MR. B KHATONIAR	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU. SC, TREASURY SC, PNB



7	<a href="#">Arb.P./6/2024</a> FIXED	DANIEL KRO <b>Versus</b> M/S KANCHITA SERVICE STATION AND 6 ORS.	MR. M SARMA B J BAROOAH MR. R GOSWAMI MR JITRA DEKA	MR R DAS (r-5,6,7) MR. B D DEKA MR. P MAHANTA MR. M DAS N CHAUDHURY MS C DAS MS. M BORGHAIN
8	<a href="#">Arb.P./13/2024</a>	GAUTAM DAS <b>Versus</b> SMT. BANDANA DAS AND 2 ORS.	MR. A GANGULY MR. A DHANUKA	MR. DITUL DAS (r-1) MR. A K ROY (R-2) MR K K SAHA (r-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/1134/2024</a> <b>in</b> Arb.P./13/2024	GAUTAM DAS <b>Versus</b> SMT. BANDANA DAS AND 2 ORS.	MR. A DHANUKA	
9	<a href="#">Review.Pet./51/2024</a> IN WP(C)/2097/2017 (D/O)	UNION OF INDIA AND ORS <b>Versus</b> RAJA PRASHAD	MR. G PEGU	MR. S SAHU MS A ROY
10	<a href="#">Review.Pet./71/2024</a> CAVT. NO.03392/024, FIXED, IN WP(C)/5287/2012 (D/O), CAVT./339/2024	THE ASSAM GRAMIN VIKASH BANK <b>Versus</b> SURENDRA NATH BARMAN	MR SISHIR DUTTA MS S MOCHAHARI MR S DUTTA MR. SIDHANT DUTTA	MR. K N CHOUDHURY MR. SURAJIT DAS MR. D BHUYAN MR SARFRAZ NAWAZ FOR CAVEATOR
11	<a href="#">Review.Pet./95/2024</a> IN WP(C)/4379/2022 (D/O)	SUBHAS BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR B M DEKA MS P THAPA MS D MAHANTA	GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE
12	<a href="#">Cont.Cas(C)/280/2024</a> FIXED	MONSURA KHATUN <b>Versus</b> SURANJANA SENAPATI	MR. M R KHANDAKAR MR. A ROHMAN	
13	<a href="#">I.A.(Civil)/1283/2024</a> FIXED <b>in</b> WP(C)/6061/2023 <b>WITH</b> <a href="#">WP(C)/6061/2023</a>	PHATIK RANJAN NATH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR N SARMA MR N SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
14	<a href="#">I.A.(Civil)/2525/2024</a> FIXED <b>in</b> WP(C)/2681/2024  <b>WITH</b> <a href="#">WP(C)/2681/2024</a>	PHATIK RANJAN NATH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS  LAKHIMI PHUKAN AND 16 ORS. <b>Versus</b> THE STATE OF ASSAM AND 19 ORS	MR J ABEDIN MR N SARMA  MR. S HOQUE MR. A PAUL MS. P BORAH MS. P BORAH MR. M ISLAM MR. R ALOM	SC, ELEM. EDU GA, ASSAM SC, FINANCE  SC, HIGHER EDU
		LAKHIMI PHUKAN AND 16 ORS. <b>Versus</b> THE STATE OF ASSAM AND 19 ORS	MR K K MAHANTA (Sr. Advocate) MR. S HOQUE MR. A PAUL MS. P BORAH MR. M ISLAM MR. R ALOM	SC, HIGHER EDU
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
15	<a href="#">WP(C)/1834/2021</a> PART-HEARD, FIXED	M/S ECO TECH PAPERS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM MR. B CHOWDHURY, SC, FINANCE AND TAXATION MR. N KALITA, SC, INDUSTRIES DEPTT.
16	<b>WITH</b> <a href="#">WP(C)/2068/2021</a>	M/S LALIT POLY WEAVE LLP <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. B CHOWDHURY, SC, FINANCE AND TAXATION GA, ASSAM MR. N KALITA, SC, INDUSTRIES DEPTT.

17	<b>WITH</b> <a href="#">WP(C)/2500/2021</a>	M/S RAMDHENU PACKAGING SOLUTIONS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	GA, ASSAM MR. B CHOWDHURY, SC, FINANCE AND TAXATION MR. N KALITA, SC, INDUSTRIES DEPTT.
	<b>WITH</b> <a href="#">I.A.(Civil)/1786/2024</a> in WP(C)/2500/2021	THE STATE OF ASSAM AND 4 ORS <b>Versus</b> M/S RAMDHENU PACKAGING SOLUTIONS	MR. B CHOWDHURY, SC, FINANCE AND TAXATION	MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR S J SAIKIA MR. N N DUTTA
18	<b>WITH</b> <a href="#">WP(C)/6108/2022</a>	M/S BHART TRADING CORPORATION <b>Versus</b> STATE OF ASSAM AND ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
19	<b>WITH</b> <a href="#">WP(C)/6111/2022</a>	M/S BHARAT TRADING CORPORATION <b>Versus</b> STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
20	<b>WITH</b> <a href="#">WP(C)/6112/2022</a>	M/S BHART TRADING CORPORATION <b>Versus</b> STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
21	<b>WITH</b> <a href="#">WP(C)/6113/2022</a>	M/S BHARAT TRADING CORPORATION <b>Versus</b> STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
22	<a href="#">WP(C)/5347/2022</a> PART-HEARD, FIXED	X SS BEVERAGE CO. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
23	<b>WITH</b> <a href="#">WP(C)/5340/2022</a>	XSS BEVERAGE CO. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
24	<b>WITH</b> <a href="#">WP(C)/5341/2022</a>	X SS BEVERAGE CO. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION

25	<b>WITH</b> <a href="#">WP(C)/5342/2022</a>	X SS BEVERAGE CO. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
26	<b>WITH</b> <a href="#">WP(C)/5346/2022</a>	X SS BEVERAGE CO. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
27	<a href="#">Arb.P./1/2024</a>	ATW UNIVERSAL INFRA BUILDING(JV) AND ANR <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	DY.S.G.I.
28	<a href="#">Arb.P./2/2024</a> FIXED	JWIL- RANHILL JV <b>Versus</b> GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND ANR	MS P AGARWAL MR I HASIEB MR. B J DAS	SC, G M D A
29	<a href="#">Arb.P./24/2024</a> FIXED	HRD COMMERCIALS AND INDUSTRIAL SECURITY FORCE (P) LTD. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. A CHOUDHURY MR S ISLAM MS R. HAZARIKA	MR. B D DEKA (r-2 to 5) MR. M DAS (r-2 to 5) N CHAUDHURY (r-2 to 5) MR A BHATRA (r-2 to 5) MR A DEKA(r-2 to 5) SC, C G S C SC, A A I
30	<a href="#">Arb.P./25/2024</a>	M/S ASEAN AGENCIES <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR A SAIKIA R BARMAN	MR. K GOGOI DY.S.G.I.
31	<a href="#">Arb.P./26/2024</a>	M/S BKSONS INFRASTRUCTURE PVT. LTD. <b>Versus</b> MINISTRY OF ROAD TRANSPORT AND HIGHWAYS,	R SARMAH MS M KAKOTY MR K J HAZARIKA	MR. C K S BARUAH DY.S.G.I. SC, PWD (NH)
32	<a href="#">Arb.P./27/2024</a>	EKTA SHAKTI FOUNDATION, <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S SANCHETI MR. A SANCHETI MR. R C SANCHETI	SC, ELEM. EDU SC, SSA
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
33	<a href="#">Arb.P./34/2020</a> FIXED	BEB-DDS-RKD (JV)-NAYAK (JV) <b>Versus</b> NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR. U K NAIR MR H K SARMA MR. R SINGHA MR. M SAHEWALLA	MS G SARMAH SC, RAILWAY
34	<a href="#">Arb.P./2/2023</a> WITH REVIEW PET./48/2024 (D/O)	BELSERI TEA CO (INDIA) PVT LTD AND 4 ORS <b>Versus</b> GEETA R PATEL AND ANR	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	MR. P BORAH (r-2) MRS K M SAIKIA (r-2)
35	<a href="#">Arb.P./49/2023</a>	BHARTIA INFRA PROJECTS LTD., <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. R HUSSAIN MS P SEN MR A A AHMED	MR. S S ROY DY.S.G.I.
36	<a href="#">WP(C)/4126/2024</a> FIXED	MADHYA MAJULI PARIJAT H. S. SCHOOL AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	SC, AHSEC SC, SEC. EDU.
37	<a href="#">WP(C)/4138/2024</a> FIXED	PAHARITA BORUAH KAKOTI AND 41 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
38	<a href="#">WP(C)/4140/2024</a> FIXED	HASINUR JAMAN AND 28 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
<b>HEARING</b>				
39	<a href="#">Arb.P./6/2022</a> FIXED	FATIK BHATTACHARJEE <b>Versus</b> PIUSH AGARWAL AND 2 ORS.	MR P SHARMAH MR P SONOWAL MR A DEKA MR S B SINHA	MR. B PATHAK (r-1,2,3) MR. R THADANI (r-1,2,3)

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LEAVE NOTE OF ADVOCATES FOR 06/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. R ALI	01-09-2024	To	10-09-2024
10)	MR. N SHARMA	09-09-2024	To	22-09-2024
11)	MR I HASSAN	03-09-2024	To	10-09-2024
12)	MS. M BORAH	02-09-2024	To	08-09-2024
13)	MR. V K CHOPRA	04-09-2024	To	09-09-2024
14)	T A LASKAR	05-09-2024	To	10-09-2024
15)	MR M Z AHMED	06-09-2024	To	06-09-2024
16)	MS B DUTTA	06-09-2024	To	06-09-2024
17)	MR. A M DUTTA	06-09-2024	To	06-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,6th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 15**

**[CIVIL BENCH-I AND CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2567/2024</a>	DINBANDHU KUMAR <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	
2	<a href="#">Bail Appln./2568/2024</a>	NAOROIBAM NAOBA MEITEI AND ANR <b>Versus</b> THE STATE OF ASSAM	MRS P HAZARIKA MR. N J SINGH	PP, ASSAM
3	<a href="#">Bail Appln./2659/2024</a>	MUKESH YADAV <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
<b>MOTION</b>				
4	<a href="#">Tr.P.(C)/81/2024</a>	PITUMONI DAS SAIKIA <b>Versus</b> ADITYA RAJ SAIKIA	MR D K BORDOLOI	
5	<a href="#">CRP/88/2024</a>	KALPANA SINHA AND 4 ORS. <b>Versus</b> THE UNITED INDIA INSURANCE CO. LTD.	MR M AHMED A. K. KANU	
6	<a href="#">CRP(IO)/203/2024</a>	NATIONAL PROJECTS CORPORATION LIMITED <b>Versus</b> NORTH EASTERN POWER CORPORATION LIMITED AND 3 ORS	MR A DASGUPTA MS B DAS MR J K SHARMA	
7	<a href="#">CRP(IO)/310/2024</a>	JYOTSNA GHOSH <b>Versus</b> BIJOYA GHOSH (DEB CHOUDHURY) AND 2 ORS.	MR B MALAKAR	
8	<a href="#">CRP(IO)/322/2024</a>	HAFIZUR RAHMAN <b>Versus</b> MD. ABDUL MALEK AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR. M ALOM	
9	<a href="#">CRP(IO)/323/2024</a>	MAFIJUR ALI <b>Versus</b> UNION OF INDIA AND ANR	MR. A CHOUDHURY MR S ISLAM	DY.S.G.I.
10	<a href="#">CRP(IO)/325/2024</a>	SAMITA RABHA AND 2 ORS. <b>Versus</b> SUSHILA TALUKDAR AND 2 ORS.	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER M. BORUAH R DEB	

**ADMISSION**

11	<a href="#">WP(C)/5795/2022</a>	ON THE DEATH OF DRONA KANTA DAS HIS LEGAL HEIR RUNU DAS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. S BORTHAKUR MR D K MEDHI P BORUAH MR D GOGOI MR H P NEPAL	GA, ASSAM SC, AG MR. A R SIKDAR(R-7) MR. B D CHOWDHURY G BAISHYA MR. S I TALUKDAR(R-7) SC, SEC. EDU.
	<b>WITH</b> <a href="#">I.A.(Civil)/3647/2023</a> <b>in</b> WP(C)/5795/2022	ON THE DEATH OF DRONA KANTA DAS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR S BORTHAKUR MR D GOGOI	GA, ASSAM SC, AG SC, SEC. EDU.
12	<a href="#">Test.App./9/2024</a>	BHARATI DAS AND 2 ORS <b>Versus</b> NEHA DAS	MR H MAURYA MR. M MALAKAR MS B KOUSHIK	
	<b>WITH</b> <a href="#">I.A.(Civil)/2685/2024</a> <b>in</b> Test.App./9/2024	BHARATI DAS AND 2 ORS <b>Versus</b> NEHA DAS	MR H MAURYA MR. M MALAKAR MS B KOUSHIK	
13	<a href="#">RFA/19/2024</a>	LACHIT BARUAH <b>Versus</b> APURBA SAIKIA AND 4 ORS.	MR R SENSUA MR D BORAH G KAUSHIK R A LAHKAR	MR. S S S RAHMAN(R-3) MR. S S S RAHMAN(R-3) DR. B N GOGOI MISS A CHETIA(R-3) MISS A CHETIA(R-3) MR. M R SODIAL (R-2,4,5) MS S Z HAYAT (R-2,4,5) MS B H SHIRIN (R-2,4,5)
14	<a href="#">CRP/22/2024</a> B/O	NARAYAN GHOSH AND ANR. <b>Versus</b> ON THE DEATH OF ASHA ROUT, HER LEGAL HEIRS-	MR. K N CHOUDHURY MS A BEGUM N GAUTAM	MS. S BHUYAN MR J DAS MR A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR MS B BORA
	<b>WITH</b> <a href="#">I.A.(Civil)/550/2022</a> <b>in</b> CRP/22/2024	NARAYAN GHOSH AND ANR. <b>Versus</b> ON THE DEATH OF ASHA ROUT	MS P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN	
15	<a href="#">Mat.App./31/2024</a>	XXXXXXXX <b>Versus</b> XXXXXXXX	MR. I CHOUDHURY MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	
16	<a href="#">CRP/50/2024</a> CAVT. NO.03602/024, FIXED	ETUA URANG AND 4 ORS <b>Versus</b> MAINA DEVI AGARWAL AND 6 ORS	MR. P S DEKA MS. A HUSSAIN MS M KURMI MR R ISLAM S PAUL	MR. P J SAIKIA MR. SAIENDRA DEKA MR. A K GUPTA (R-7) MR. R S MISHRA (R-7) MR JITENDRA DAS FOR CAVEATOR
17	<a href="#">FAO/65/2024</a> FIXED	MAYA RANI PAUL AND 2 ORS <b>Versus</b> TINKU PAUL	MR. D MOZUMDER MR C GOGOI MS D DEVI MS. S NATH MR. D MAZUMDAR	
	<b>WITH</b> <a href="#">I.A.(Civil)/2469/2024</a> <b>in</b> FAO/65/2024	MAYA RANI PAUL AND 2 ORS <b>Versus</b> TINKU PAUL	MR. D MOZUMDER MR C GOGOI MS D DEVI MS. S NATH MR. D MAZUMDAR	
18	<a href="#">FAO/67/2024</a>	DIPAK KUMAR GOSWAMI <b>Versus</b> SEWALI TALUKDAR @ DEKA	MR. B BORAH MR. N GOSWAMI MR SUBHRAJIT SAIKIA	

	<b>WITH</b> <a href="#">I.A.(Civil)/2639/2024</a> in FAO/67/2024	DIPAK KUMAR GOSWAMI <b>Versus</b> SEWALI TALUKDAR @ DEKA	MR. B BORAH MR. N GOSWAMI MR SUBHRAJIT SAIKIA	
19	<a href="#">MACApp./440/2024</a>	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> JAGANGIR ALI AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
20	<a href="#">WP(C)/443/2024</a> B/O	ABDUL FATTAH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA MR D MONDAL	SC, ELEM. EDU GA, ASSAM
21	<a href="#">MACApp./447/2024</a>	PUJA BARMAN <b>Versus</b> PRASANTA CHOUDHURY AND 2 ORS		
22	<a href="#">MACApp./448/2024</a>	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> MADHABI DAS AND 5 ORS	MR. R K BHATRA MR. A SAIKIA MS P HAJURI	MR D MONDAL FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/2674/2024</a> in MACApp./448/2024	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> MADHABI DAS AND 5 ORS	MR. R K BHATRA MR. A SAIKIA MS P HAJURI	MR D MONDAL FOR CAVEATOR
23	<a href="#">WP(C)/1589/2024</a> B/O	NAZRUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G U AHMED MR. R ISLAM	SC, ELEM. EDU
		<b><u>BAIL HEARING</u></b>		
24	<a href="#">AB/1468/2024</a> FIXED	IMTIAZ ANWAR <b>Versus</b> THE STATE OF ASSAM	MR. D GOSWAMI	PP, ASSAM
		<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>		
25	<a href="#">RSA/161/2024</a>	ABDUL MANDAL <b>Versus</b> SATTAR MANDAL AND 13 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MR M AHMED	
26	<a href="#">RSA/162/2024</a>	ALA UDDIN MAZUMDER <b>Versus</b> FAKAR UDDIN MAZARBHUIYA AND 2 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY MRS. B HAZARIKA	
	<b>WITH</b> <a href="#">I.A.(Civil)/2687/2024</a> in RSA/162/2024	ALA UDDIN MAZUMDER <b>Versus</b> FAKAR UDDIN MAZARBHUIYA AND 2 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY MRS. B HAZARIKA	
		<b><u>ORDERS</u></b>		
27	<a href="#">CRP(IO)/111/2015</a>	SAILESWAR SARMA and 7 ORS. <b>Versus</b> ON THE DEATH OF DHARMESWAR SARMA HIS LEGAL HEIRS and ORS.	MR.S P ROY MR.K RAJBONGSHI MS.B BAISHYA	MR.N DHAR MR.T ROY(R-1) MR.S K GHOSH(R-1) MD. R ALI MS.R DEKA(R- 2(b),2(c),2(d), 3 & 4) MR. A M KHAN MR.P K DEBROY(R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/2400/2022</a> in CRP(IO)/111/2015	SAILESWAR SARMA and 6 ORS. <b>Versus</b> SMTI. BHARATI SARMA (WIFE)	MR. S P ROY MD. S ALOM	MR. S DASGUPTA MR. N DHAR
	<b>WITH</b> <a href="#">I.A.(Civil)/2401/2022</a> in CRP(IO)/111/2015	SAILESWAR SARMA and 6 ORS. <b>Versus</b> SMTI. BHARATI SARMA (WIFE)	MD. S ALOM	MR. S DASGUPTA
	<b>WITH</b> <a href="#">I.A.(Civil)/2402/2022</a> in CRP(IO)/111/2015	SAILESWAR SARMA and 6 ORS. <b>Versus</b> SMTI. BHARATI SARMA (WIFE)	MR. S P ROY MD. S ALOM	MR. S DASGUPTA

28	<a href="#">RSA/208/2015</a> WITH LCR, B/O	SONTI SAIKIA @ SONTI RAM SAIKIA <b>Versus</b> UMARAM SAIKIA	MR.R SHARMA MR.H DEKA MR. D MAZUMDAR MR.P BORAH MR.D HAZARIKA MR.S SENGUPTA	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYYA
	<b>WITH</b> <a href="#">I.A./1948/2015</a> in RSA/208/2015	SONTI SAIKIA @ SONTI RAM SAIKIA <b>Versus</b> UMARAM SAIKIA	MR.R SHARMA MR.P K DEKA MR.H DEKA MR.D HAZARIKA	
29	<a href="#">RSA/63/2016</a> WITH LCR, B/O	MD TAYAB ALI and 4 ORS <b>Versus</b> ON THE DEATH OF NAIMUDDIN HIS LEGAL HEIRS SRI BABUR ALI and 46 ORS	MR.S NATH MS. R CHOUDHURY MR. S DEKA MS.A TALUKDAR MS F N ZAMAN MR.D TUMUNG MS. B. HAZARIKA	MR G P BHOWMIK MS.M KALITA MS M KALITA MS.P CHETIA
30	<a href="#">Arb.A./11/2018</a> WITH LCR, FIXED	SRI BRAJA NATH GOGOI <b>Versus</b> OIL INDIA LIMITED	MR B AGARWAL MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG	MR. A SARMA (R-1) MR. K KALITA (R-1) MR. S CHOWDHURY (R-1) MR. LENTSO (R-1) MS G SWAMI (R-1)
31	<a href="#">RSA/18/2018</a> WITH LCR, B/O	THE STATE OF ASSAM <b>Versus</b> SHRI SHIVA PRASAD NOWAL	GA, ASSAM	MR J TRIPATHI MR J C GAUR MR D CHAKRABORTY
32	<a href="#">RSA/4/2022</a> WITH LCR, B/O	SUSHIL CH. DEB AND 2 ORS. <b>Versus</b> NABADWIP CH. ROY AND 5 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR H R A CHOUDHURY (R-1,2) MR F U BARBHUIYA (R-1,2) MR. R A CHOUDHURY (R-1,2) MR J M SULAIMAN (R-1,2)
33	<a href="#">I.A.(Civil)/962/2022</a> FIXED in RSA/15/2020	MRS. HEMANGINI BORAH <b>Versus</b> SMTI. DULAN KALITA AND ANR	MR. H K DEKA	MR. J. ALI (r-1,2) MR. M. P. SARMA (r-1,2) MISS. M DAS (r-1,2) MS R A MOSTAFI
	<b>WITH</b> <a href="#">RSA/15/2020</a>	MRS. HEMANGINI BORAH <b>Versus</b> SMTI. DULAN KALITA AND ANR	MR. H K DEKA MR. B D DEKA MR. M DAS N CHAUDHURY	
34	<a href="#">I.A.(Civil)/2281/2023</a> WITH LCR, B/O in MFA/111/2022	MAMI KURMI <b>Versus</b> BHARTIA INFRA PROJECTS LTD	B R DAS MS M BHARATI	MR. S DAS MR K DAS
	<b>WITH</b> <a href="#">MFA/111/2022</a>	BHARTIA INFRA PROJECTS LTD. <b>Versus</b> MAMI KURMI	MR. S DAS MR K DAS	B R DAS (R-1) MS M BHARATI
	<b>WITH</b> <a href="#">I.A.(Civil)/3601/2022</a> in MFA/111/2022	BHARTIA INFRA PROJECTS LTD. <b>Versus</b> MAMI KURMI	MR. S DAS MR K DAS	
35	<a href="#">I.A.(Civil)/3653/2023</a> FIXED in WP(C)/5772/2023	ALAL UDIN AHMED <b>Versus</b> MD. SAHIDUL ISLAM AND 7 ORS.	MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM MR. B HUSSAIN
	<b>WITH</b> <a href="#">WP(C)/5772/2023</a>	MD. SAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	SC, ELEM. EDU MR. A R BHUYAN(R-8) GA, ASSAM MR N Z CHOUDHURY(R-8)
36	<a href="#">Tr.P.(C)./69/2024</a> FIXED	RIPAKHI BARUAH <b>Versus</b> RUPJYOTI BORGHAIN	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT	
37	<a href="#">Tr.P.(C)./70/2024</a> FIXED	DEPIKA KUTUM <b>Versus</b> RINTU KUMAR PEGU	MD A SAHAD B.L. SARMA MR. M H ALI	



38	<a href="#">I.A.(Civil)/166/2024</a> in WP(C)/6044/2023	DR. LAKHIRAM NARZARY, <b>Versus</b> RAISUMAI KHAKHLARI AND 4 ORS.	MR. P BORAH MRS K M SAIKIA	MR. D P CHALIHA SC, EDU
	<b>WITH</b> <a href="#">WP(C)/6044/2023</a>	RAISUMAI KHAKHLARI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D P CHALIHA MR M RANA MD. I AHMED MS M ROY	SC, HIGHER EDU MR. P BORAH (r-5) SC, G U
39	<a href="#">Cont.Cas(C)/172/2024</a>	MUKUL KUMAR DEKA <b>Versus</b> POMI BARUAH	MR J ABEDIN MR N SARMA	MR. K GOGOI MR. A R TAHBILDAR
40	<a href="#">I.A.(Civil)/2402/2024</a> WITH LCR in MACApp./314/2023	CHARUBALA @ CHARULATA BARMAN AND 2 ORS. <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. A BHATTACHARYYA	
	<b>WITH</b> <a href="#">MACApp./314/2023</a>	CHARUBALA @ CHARULATA BARMAN AND 2 ORS. <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. A BHATTACHARYYA MR. S SINGH	
<b>HEARING</b>				
41	<a href="#">RSA/34/2010</a> WITH LCR, FIXED	ON DEATH OF JURAN ALI , HIS LEGAL HEIRS <b>Versus</b> ON THE DEATH OF ASGOR ALI SHEIKH HIS LEGAL HEIRS	MR H R A CHOUDHURY MS. R CHOUDHURY MR. H ALI	MR. P K ROYCHOUDHURY MR. M U MONDAL MD. A HUSSAIN MR. H R AHMED
<b>STAY MATTERS</b>				
42	<a href="#">Tr.P.(C)/34/2021</a> FIXED	SMT. KABITA SONOWAL <b>Versus</b> SARBANANDA SONOWAL	MR A K RAI MS G BORA	MR. S ISLAM MR A HAWARI
43	<a href="#">CRP(IO)/276/2023</a>	SATYABRATA PAUL AND ANR. <b>Versus</b> KELISH RANJAN DEY AND 20 ORS.	MR. A BHATTACHARJEE MR. D J KAPIL	MR G N SAHEWALLA (R- 1,2,3,5) GA, ASSAM MD ASLAM (R-1,2,3,5) MS. S. TODI (R-1,2,3,5) MR H K SARMA (R-1,2,3,5) MS K BHATTACHARYYA (R- 1,2,3,5)
44	<a href="#">CRP(IO)/212/2024</a> FIXED	SHREE PRAKASH SINGH <b>Versus</b> TRISHIT DHAR	MR. S D PURKAYASTHA MS S.S.BORA	MR. S K GHOSH MS F AHMED
45	<a href="#">CRP(IO)/225/2024</a> B/O	PAYMACHAUBI DEVI <b>Versus</b> RAJ KUMAR SINGH AND 2 ORS	MR. J LASKAR	
	<b>WITH</b> <a href="#">I.A.(Civil)/2350/2024</a> in CRP(IO)/225/2024	RAJ KUMAR SINGH AND 2 ORS <b>Versus</b> PAYMACHAUBI DEVI	MR. A ROSHID	MR. J LASKAR
46	<a href="#">CRP(IO)/265/2024</a> FIXED	KINGSHUK ADHIKARI <b>Versus</b> DALIA ADHIKARI	MR. S K GHOSH MS F AHMED	

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LEAVE NOTE OF ADVOCATES FOR 06/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
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8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024

9)	MR. R ALI	01-09-2024	To	10-09-2024
10)	MR. N SHARMA	09-09-2024	To	22-09-2024
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15)	MR M Z AHMED	06-09-2024	To	06-09-2024
16)	MS B DUTTA	06-09-2024	To	06-09-2024
17)	MR. A M DUTTA	06-09-2024	To	06-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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10:30 AM to 1:00 PM

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[ For Friday,6th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/189/2024</a>	MANTU BURAGOHAIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	GA, ASSAM MR P NEOG (r-6)
2	<a href="#">WP(C)/7544/2023</a>	BULON GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	GA, ASSAM MR B DEB (r-4,5) MR. R DE (r-6) MS. P BHATTACHARYA (r-4,5) MR P NEOG (r-6) MS. D PATHAK (r-6)
3	<a href="#">Cont.Cas(C)/466/2024</a>	RAJAK UDDIN AHMED <b>Versus</b> PABITRA GOGOI	MR. A K PURKAYASTHA MR. R C PAUL MR. A R DAS	
4	<a href="#">Cont.Cas(C)/468/2024</a>	GUWAHATI ZILLA THALUWA SAK PASALI BYABASAYEE SANTHA AND 2 ORS <b>Versus</b> KAVITHA PADMANABHAN IPS AND 5 ORS	MR. B D GOSWAMI MR. J M GOGOI	
5	<a href="#">WP(C)/604/2024</a>	JAGDISH SAHU AND ANR <b>Versus</b> THE STATE OF WEST BENGAL AND 2 ORS	MR S BORTHAKUR MR P H KONWAR	GA, ASSAM MR P NEOG (r-2)
6	<a href="#">WP(C)/2684/2024</a>	SANDEEP AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR SISHIR DUTTA MR. B K JAIN MR. N J DAS MS. C AGARWAL	GA, ASSAM SC, REVENUE
7	<a href="#">WP(C)/4217/2024</a> FIXED	RAM CHANDRA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MS. B SOREN MR J SINGH MS M ZOMUANPUII MS S JAIN	GA, ASSAM
8	<a href="#">WP(C)/4237/2024</a> FIXED	MD. ATOWAR RAHMAN AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 21 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MS. B SOREN MR P DOLEY	GA, ASSAM

9	<a href="#">WP(C)/4450/2024</a>	HAM AK RURAL DEVELOPMENT FOUNDATION <b>Versus</b> ALL INDIA COUNCIL FOR TECHNICAL EDUCATION AND 4 ORS (G)	MR. A C BURAGOHAIN MS. H BORAH MS. S NATH	DY.S.G.I.
10	<a href="#">WP(C)/4456/2024</a>	MS KAKOTI ENGINEERING WORKS AND ANR <b>Versus</b> UNION OF INDIA AND 6 ORS	MR. A K GUPTA MR. R S MISHRA R K MAHANTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
11	<a href="#">WP(C)/4460/2024</a>	ANOWARUJ JAMAN <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM SC, REVENUE
12	<a href="#">WP(C)/4466/2024</a>	NITESH BERIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D CHAKRABARTY	GA, ASSAM SC, REVENUE
13	<a href="#">WP(C)/4490/2024</a>	M/S KAKOTI ENGINEERING WORKS AND ANR <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR. A K GUPTA MR. R S MISHRA R K MAHANTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
14	<a href="#">WP(C)/4491/2024</a>	REKHA DEKA <b>Versus</b> THE RESERVE BANK OF INDIA AND 2 ORS	MR S M ABDULLAH P MS F HUSSAIN MD S HOQUE MD R ISLAM	SC, SBI
15	<a href="#">WP(C)/4492/2024</a>	ASSAM STATE HOUSING BOARD AND ANR <b>Versus</b> ALOK ROY AND ANR	MR. B J GHOSH MR. T GOGOI NAYANMONI KALITA	
16	<a href="#">WP(C)/4494/2024</a>	SUNNY BERIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D CHAKRABARTY	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
17	<a href="#">WP(C)/4495/2024</a>	M/S NORTH EAST SILLIMANITE <b>Versus</b> THE UNION OF INDIA AND 6 ORS.		SC, GST DY.S.G.I. SC, FINANCE
18	<a href="#">WP(C)/4500/2024</a>	MONI KANTA DAS <b>Versus</b> UNION OF INDIA AND 3 ORS	MR A KHANIKAR R L CHUTIA	SC, GST DY.S.G.I.
19	<a href="#">WP(C)/4502/2024</a>	BIMOLA GOGOI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. U SAIKIA MR. Z ISLAM	SC, AG (A AND E) GA, ASSAM DY.S.G.I.
20	<a href="#">WP(C)/4506/2024</a>	SAMAD ALI <b>Versus</b> RELIANCE GENERAL INSURANCE CO LIMITED	MR M HANDIQUE MS. B LASKAR MD I HUSSAIN AL AMEEN	
21	<a href="#">WP(C)/4508/2024</a>	FIROZ ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K HUSSAIN MR. B HUSSAIN	GA, ASSAM SC, REVENUE
<b>ADMISSION</b>				
22	<a href="#">WP(C)/3923/2017</a> PART-HEARD, FIXED	LABAINO MARAK @ LABANYA R. MARAK @ LABANYA MARAK @ LABAINO R. MARAK <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	DR.B AHMED MR.N HAQUE MR N J DAS MR.M HUSSAIN MR.A CHOUDHURY	GA, ASSAM

23	<a href="#">WP(C)/875/2021</a> PART-HEARD	PARESH CHANDRA DEKA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. R MAJUMDAR MR. Y S MANNAN MR. C K NATH MR R DHAR	MR. D DAS SR. ADV (R-10, 11) GA, ASSAM MR. JYOTIRMOY ROY(R-10, 11) MR. S Ali MR. P HAZARIKA(R-5) MR K DAS MR. S SARMA(R-10, 11) MR. H S BORAH(R-5) MR. C K S BARUAH MR K TALUKDAR (R-10, 11) MR. C CHAKRAVARTY (R-10, 11) MR. I DAS (R-10, 11) MS E NATH(R-10, 11) MR. INDRAJIT BHUYAN (R-10, 11)
	<b>WITH</b> <a href="#">I.A.(Civil)/1517/2024</a> <b>in</b> WP(C)/875/2021	THE BHARATI AIRTEL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS	GA, ASSAM MR. C K S BARUAH MR. Y S MENON
24	<a href="#">WP(C)/7718/2017</a> FIXED	NO. 3 KALIPUR SAKHA SATRA and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 15 ORS.	MR.M U MAHMUD MR A GONI MD.S ISLAM MR.S HOQUE	GA, ASSAM MR. A DAS,R MR. R BAISHYA,R
25	<a href="#">WP(C)/2181/2022</a> FIXED	MAI RONGPHAR AND ANR <b>Versus</b> THE UNION OF INDIA AND 11 ORS	MR. D BORAH MR. R DOWARAH	GA, ASSAM MR. R BORPUJARI (R-7) MR. S P CHOUDHURY, CGC (R-1,2) MR M CHETIA (R-3,5,6,8) MR A N DAS (R-12) ASSTT.S.G.I. MS. T.R. MAHANTA (R-4) SC, FINANCE
26	<a href="#">WP(C)/4723/2022</a>	SARBESWAR TAMULI AND 12 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM SC, NHAI SC, NHIDC ASSTT.S.G.I.
27	<a href="#">WP(C)/6497/2023</a> FIXED	THE GLOBAL MODERN ACADEMY AND ANR <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 8 ORS	MR R DHAR MR J PAYENG MR B C MUCHAHARY MRS. A BASUMATARY	MR H R A CHOUDHURY (R-9) MR F U BARBHUIYA(R-9) MS S DAS(R-9) SC, BTC
28	<a href="#">WP(C)/7424/2023</a> FIXED	M/S KEC INTERNATIONAL LTD (FORMERLY RPG TRANSMISSION LTD) <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	SC, FINANCE SC, TAXES
29	<a href="#">WP(C)/415/2024</a> FIXED	PRAKASH CHANDRA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. S ROY	GA, ASSAM SC, REVENUE SC, WATER RESOURCE SC, AGRI. DEPARTMENT
30	<a href="#">WP(C)/631/2024</a> FIXED	MD. MOKIBUR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. P K MUNIR MR. A GAYAN	MR. JYOTIRMOY ROY (r-3) MR. S SARMA (r-3) MR B P SARMAH (r-3) B SAHA (r-3) ASSTT.S.G.I.
31	<a href="#">WP(C)/1572/2024</a> B/O	JAMINI DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M SAIKIA	SC, PWD ROAD MR. J HANDIQUÉ MS. S SARMA MS G HAZARIKA GA, ASSAM SC, REVENUE
32	<a href="#">WP(C)/1745/2024</a> FIXED	GOALPARA WHOLESALE CONSUMERS CO. OPERATIVE SOCIETY LTD. GOALPARA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS 4	MR F Z MAZUMDER	GA, ASSAM

33	<a href="#">WP(C)/1810/2024</a> FIXED	MD AZIMUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD. I HUSSAIN H M S ELAHI MR. J ISLAM	GA, ASSAM SC, REVENUE SC, PWD
34	<a href="#">WP(C)/2517/2024</a> FIXED	JYOTI KALITA AND 60 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. B CHOWDHURY IMSENKALA	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM
35	<a href="#">WP(C)/2692/2024</a>	SUKPAL SINGH KHIPAL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M A I HUSSAIN MR. S H ZAMAN N ISLAM	GA, ASSAM MR. M SHARMA(R-6,7) MS. S YASMIN(R-6,7)
36	<a href="#">WP(C)/3611/2024</a> FIXED	MD. KABUL HUSSAIN BARBHUIYA <b>Versus</b> THE CHIEF GENERAL MANAGER AND 3 ORS.	MR. B J GHOSH MR. T SK	MR. DILIP DEY (R-4)
37	<a href="#">WP(C)/3701/2024</a> FIXED	MD. MAKSHED ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. S KANUNGOE MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	SC, PWD ROAD GA, ASSAM SC, REVENUE
<b>ORDERS</b>				
38	<a href="#">WP(C)/4471/2017</a> FIXED AT 2:00 P.M.	JITU TIWARI <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR.S C BISWAS MS.A DAS	GA, ASSAM MR.P J SAIKIA R- 8,9and10 MR.R S MISHRA(R- 8,9&10)
39	<a href="#">Cont.Cas(C)/187/2020</a> FIXED AT 2:00 P.M.	DINANATH CHAUHAN AND 2 ORS. <b>Versus</b> PRAKASH RANJAN GHARPHALIA AND ORS.	MR. S CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	MR H SARMA MR. A K BHUYAN MS. M BHATTACHARJEE MS. D BHARALI MS. N CHOUDHURY MR. A KHOUND ADDL GA,ASSAM
40	<a href="#">WP(C)/6178/2023</a>	NIKHIL CACHAR HAIDIMBA BARMAN SAMITI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM MR. R P SARMAH (R-7, R-14) MRS. R RONGMEI (R-7, R-14) MS. K L R YANTHAN (R-7, R-8) MR. D DOLEY (R-7, R-14) MR P UPADHYAYA (R-7, R-8, R-14) DY.S.G.I. SC, WPT AND BC
41	<a href="#">Cont.Cas(C)/273/2024</a> FIXED	TOMEJ KHAN <b>Versus</b> GYANENDRA DEV TRIPATHI AND ANR	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	MR. D SAIKIA(R-1) MR. J HANDIQUE (r-2) MS. N BORDOLOI(R-1)
42	<a href="#">Cont.Cas(C)/296/2024</a> WITH WP(C) 9534/2019(D/O), FIXED <b>WITH</b>	DIBYAJYOTI GOSWAMI <b>Versus</b> NEHA YADAV IAS	MR. P K BORDOLOI	MR. A GOGOI(R-1,2,3) MR. D NATH(R-1,2,3)
43	<a href="#">Review.Pet./120/2024</a>	THE DISTRICT COMMISSIONER AND 2 ORS. <b>Versus</b> DIBYAJYOTI GOSWAMI AND ANR.	MR. D NATH SR. GA, ASSAM	SC, REVENUE
44	<a href="#">Cont.Cas(C)/417/2024</a> FIXED	MINAKSHI DAS <b>Versus</b> SUMIT SATTAWAN IAS	MR. RITUMONI DEKA	
45	<a href="#">WP(C)/3837/2024</a> FIXED	ABDUL HAYE AND 58 ORS. <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. A F N U MOLLAH K ZAMAN	MS. K PHUKAN(CGC) MS. K PHUKAN(CGC) DY.S.G.I.
46	<a href="#">WP(C)/4147/2024</a> FIXED AT 2 P.M.	KHUSIMAN NESSA @ CHAMPA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A ALI MR. Y ALI	GA, ASSAM
47	<a href="#">WP(C)/4160/2024</a> FIXED AT 2 P.M.	HASEN ALI @ HACHEN ALI <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A ALI MR. Y ALI	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. R ALI	01-09-2024	To	10-09-2024
10)	MR. N SHARMA	09-09-2024	To	22-09-2024
11)	MR I HASSAN	03-09-2024	To	10-09-2024
12)	MS. M BORAH	02-09-2024	To	08-09-2024
13)	MR. V K CHOPRA	04-09-2024	To	09-09-2024
14)	T A LASKAR	05-09-2024	To	10-09-2024
15)	MR M Z AHMED	06-09-2024	To	06-09-2024
16)	MS B DUTTA	06-09-2024	To	06-09-2024
17)	MR. A M DUTTA	06-09-2024	To	06-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,6th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

**COURT NO: 19**

**[CIVIL BENCH-III AND MAC.APPEAL]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/3126/2018</a>	EX RT/GD GHANASHYAM CHETRY <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	MR. S S ROY ASSTT.S.G.I.
2	<a href="#">WP(C)/8651/2018</a> B/O	SYED NAKIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S BORA MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA MR. S M T CHISTIE	GA, ASSAM SC, IRRIGATION SC, FINANCE DEPTT.
3	<a href="#">WP(C)/467/2019</a> FIXED	MANAM PATIR MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A ALI MS. M KHATUN	GA, ASSAM SC, AG MR. N ALAM (R5) MR. S U AHMED (R5) SC, IRRIGATION
4	<a href="#">WP(C)/1596/2019</a> FIXED	DILIP HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B CHAKRABORTY MR. P P BARUAH MR. D GOSWAMI MR. R SARMA MR S HUSSAIN	SC, PNRD MS P. PATHAK (R- 4 & 5)
5	<a href="#">WP(C)/4598/2019</a> B/O	KUMUD CH. BARMAN <b>Versus</b> GAUHATI UNIVERSITY AND 7 ORS	MR. A K BHUYAN MS. B BHUYAN MR. N CHOUDHURY MR. A KHOUND MS. Y S PHOM	SC, G U
6	<a href="#">WP(C)/4801/2019</a> B/O	SANATAN KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H DAS MR. B C DEKA MS. H DEKA MR. CHARAN DEKA MS P DEKA	SC, IRRIGATION
7	<a href="#">WP(C)/776/2021</a> B/O	NISHA DEVI DAS AND 45 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	GA, ASSAM MRS S BARUAH MR. A BORPUZARI ASSTT.S.G.I. SC, FINANCE
8	<a href="#">WP(C)/4633/2021</a> B/O	MOHSEN ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR K UDDIN MR. A K AZAD	SC, IRRIGATION
9	<a href="#">WP(C)/5813/2021</a>	SABITA ROY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR H K J AHMED MR. P MAHANTA MS C DAS MS. M BORGHAIN	GA, ASSAM SC, PWD SC, DIMA HASAO SC, FINANCE



10	<a href="#">WP(C)/7204/2021</a> B/O	BIMAL HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR DEBA KUMAR DAS MS. P BHUYAN MR. A ALAM MR. M ALAM	GA, ASSAM SC, AG MR. S K MEDHI (r-4,5,6) SC, TREASURY
11	<a href="#">MACApp./543/2022</a> B/O	GIRIMA PEGU <b>Versus</b> BRANCH MANAGER OF SRIRAM GENERAL INSURANCE COM. LTD. AND ANR. B	B R DAS	MS. R D MOZUMDAR (r-2) MR. A J SAIKIA MS. C MOZUMDAR (r-2) MR. S P SHARMA (r-2) MR G S BORO (R1)
12	<a href="#">WP(C)/1392/2022</a> B/O	GAUTAM SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY	GA, ASSAM MR J CHUTIA, SC, KAAC SC, HEALTH SC, FINANCE
13	<a href="#">WP(C)/7238/2022</a>	AIMONI KAKATI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	GA, ASSAM SC, FINANCE
14	<a href="#">WP(C)/8091/2022</a>	JYOTSHNA BORTHAKUR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA	GA, ASSAM SC, AG SC, SOCIAL JUSTICE & EMPOWERMENT DEPARTMENT SC, FINANCE
15	<a href="#">MACApp./103/2023</a> WITH LCR, B/O	RASHMONI DAS <b>Versus</b> THE CHIEF SECRETARY, O/O THE SECRETARIATS GOVT. OF ARUNACHAL PRADESH AND ANR. A	MR N SARMA	
16	<a href="#">WP(C)/1468/2023</a>	MARAB UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R MAZUMDAR MRS P RAI MR N SARMA MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	SC, P AND R.D. GA, ASSAM
17	<a href="#">WP(C)/1968/2023</a> FIXED	ROHINI PHANGCHOPI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. S C KEYAL ( R 6 ) SC, EDU SC, WATER RESOURCE
18	<a href="#">WP(C)/3182/2023</a>	REKIBUDDIN AHMED AND 18 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S P CHOUDHURY MS B DEVI MR. S. J. SARKAR	GA, ASSAM
	<b>WITH</b>			
19	<a href="#">WP(C)/3985/2018</a>	BINOD KALITA AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M RAHMAN MS A AHMED	SC, AFDC MR. S B SARMA
20	<a href="#">WP(C)/5668/2023</a>	DWIPEN DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 91 ORS	MR. M KALITA MR M SARMA MR. J HATIMURIA	GA, ASSAM MR. C K S BARUAH (R-1, R- 2 & R-3) SC, GAD
21	<a href="#">WP(C)/5878/2023</a>	SMTI. RINA DEKA PATHAK AND 13 ORS. <b>Versus</b> THE STATE OF ASSAM AND 91 ORS	MR. M KALITA MR M SARMA MR. J HATIMURIA	GA, ASSAM
22	<a href="#">WP(C)/5958/2023</a> WITH OFFICE NOTE	MONTU GOGOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD. A SAHAD MR. J B SAIKIA MR. M H ALI	SC, P AND R.D. GA, ASSAM
23	<a href="#">WP(C)/6302/2023</a>	HIRANYA BARMAN <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND ANR	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, GMC
24	<a href="#">WP(C)/6304/2023</a>	SIMANTA JYOTI BARUAH <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND ANR	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, GMC
25	<a href="#">WP(C)/6382/2023</a> FIXED	GUNINDRA KR NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR N SARMA MR. K I MAZUMDER	SC, HEALTH SC, FINANCE

26	<a href="#">WP(C)/7284/2023</a>	PRADIP CH BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R MAZUMDAR MR H BEZBARUA MR. R DEKA MR N ALI	GA, ASSAM SC, AG
27	<a href="#">MACApp./430/2024</a> WITH MACApp./46/2023 (D/O), FIXED	SUREN BHUYAN <b>Versus</b> UNITED INDIA INSURANCE COM.LTD AND 4 ORS .	B R DAS MS M BHARATI	MR. R GOSWAMI MR. M DUTTA (R-1) MR S CHOUDHURY (r-3) MS S DEV (R-1) MS. M SAIKIA (r-2) MS. P BORTHAKUR (r-2) MR J MAHANTA (R-1)
28	<a href="#">WP(C)/693/2024</a>	MUFIDUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS T WAPANGLA MR. R DEKA MR N ALI	MR. C K S BARUAH DY.S.G.I.
29	<a href="#">WP(C)/874/2024</a> FIXED	KIRAN SAHARIAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K MUNIR MR. A. GAYAN	SC, AG (A AND E) GA, ASSAM SC, HEALTH AND F W
30	<a href="#">WP(C)/1262/2024</a> FIXED	SUBHASH KUMAR <b>Versus</b> PUNJAB NATIONAL BANK AND 5 ORS	PETITIONER IN PERSON	SC, PNB
31	<a href="#">WP(C)/1613/2024</a> FIXED	JAYANTA BORA AND 38 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR. H R DAS O ASSUMI	MS. G BORA (SC, AGRICULTURE) MR. N J GOGOI(SC, ASAMB)
32	<a href="#">WP(C)/1660/2024</a> B/O	KHUSBOO HARLALKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	MS. R BORA (SC, AGRICULTURE DEPARTMENT) GA, ASSAM SC, AG SC, FINANCE
33	<a href="#">WP(C)/1730/2024</a>	PREM KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S P CHOUDHURY MR K BISWAKARMA	GA, ASSAM
34	<a href="#">WP(C)/1823/2024</a> FIXED	RUBUL SAIKIA AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H GUPTA MR Y. BARBHUIYA	GA, ASSAM
35	<a href="#">WP(C)/2259/2024</a> B/O	MD. RAFIQU L ISLAM AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR. A B T HAQUE MR A HOSSAIN	SC, FOREST
36	<a href="#">WP(C)/2726/2024</a>	RISHA BARUAH AND 2 ORS. <b>Versus</b> THE ASSAM ELECTRICITY GRID CORPORATION LTD. AND 3 ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, AEGCL
37	<a href="#">WP(C)/2827/2024</a> FIXED	OMEE HASNU KEMPRAI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM MR. A PHUKAN MR. C K S BARUAH MR. D UPAMANYA MR. V CHOUDHURY MR. C SARMAH SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W MR. J CHUTIA,

38	<b>WITH</b> <a href="#">WP(C)/2830/2024</a>	MADHURI KALITA MALAKAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM MR V CHOUDHURY MR P NAYAK MS H TERAMPI MR. C K S BARUAH MR. C SHARMA MR. D UPAMANYA SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH AND F W
39	<b>WITH</b> <a href="#">WP(C)/2831/2024</a>	JAKARIA AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM MR V CHOUDHURY MR. B GOGOI MR. C K S BARUAH MR. C SHARMA MR. D UPAMANYA SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, PWD SC, HEALTH
40	<b>WITH</b> <a href="#">WP(C)/2832/2024</a>	RAJIB BORAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	SC, P AND R.D. GA, ASSAM MR. C K S BARUAH MR. D UPAMANYA MR. V CHOUDHURY MR. C SARMAH SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W MR. P HANDIQUE
41	<a href="#">WP(C)/3229/2024</a> B/O	CHIRANI BALA RABHA <b>Versus</b> UNION OF INDIA AND 2 ORS	MR H DAS D BARUAH	MR. S S ROY(CGC) DY.S.G.I.
42	<a href="#">WP(C)/3505/2024</a> WITH WP(C) 6005/2021(D/O), FIXED	DR. AMATYA BHARADWAJ <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR SISHIR DUTTA MR D J MEDHI	SC, HIGHER EDU SC, APSC
43	<b>WITH</b> <a href="#">WP(C)/3346/2024</a>	NAMITA BORUAH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH	SC, HIGHER EDU SC, APSC MR. S P CHOUDHURY(R-5) MR K BISWAKARMA(R-5)
44	<b>WITH</b> <a href="#">WP(C)/3475/2024</a>	NITISH BHARDWAJ <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MS. P BORAH	SC, HIGHER EDU SC, APSC
45	<a href="#">WP(C)/3532/2024</a>	NITUL CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, REVENUE
<b>ORDERS</b>				
46	<a href="#">MACApp./390/2017</a> WITH LCR, B/O	ANOWARUL ISLAM and ANR. <b>Versus</b> THE D.M., NEW INDIA ASSURANCE CO. LTD. and ORS.	MS.H DAS MR.H GOGOI	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH
47	<a href="#">MACApp./558/2017</a> WITH LCR, B/O	BAJAJ ALLIAN GENERAL INSURANCE CO. LTD. <b>Versus</b> MONORA BEWA and 5 ORS.	MR.K K BHATRA MR.A TALUKDAR MR.J JOHN MS.J TALUKDAR	MR. K BHATTACHARJEE (R5) MR J C BARMAN MR. A T SARKAR MRS. B TALUKDAR MR. T AHMED MS. R RAHMAN

	<b>WITH</b> <a href="#">I.A.(Civil)/4020/2018</a> in MACApp./558/2017	MONORA BEWA AND ANR <b>Versus</b> M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.	MR. A T SARKAR MS. R RAHMAN	MR. J TALUKDAR MR. K K BHATTA
48	<a href="#">I.A.(Civil)/3507/2019</a> FIXED in MACApp./11495/2019	SAMSUDDIN AHMED <b>Versus</b> THE UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MR. A T SARKAR MS. R RAHMAN	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	<b>WITH</b> <a href="#">MACApp./11495/2019</a> (Filing Number)	SAMSUDDIN AHMED <b>Versus</b> THE UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS		
49	<a href="#">MACApp./115/2021</a> WITH LCR, B/O	HEMANTA NATH <b>Versus</b> DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD. AND 4 ORS.	MR P K DAS MR. M BARUAH	MR. A DUTTA MR. R C PAUL(R-3) MRS. S ROY (R1) MRS. P M DUTTA
50	<a href="#">Cont.Cas(C)/457/2022</a>	ANJA BHARAT CHOUHAN <b>Versus</b> GYANENDRA DEV TRIPATHI, IAS AND ANR.	M ALAMGEER MR. A H M R CHOUDHURY	MR. D SAIKIA MR. R BORPUJARI MS. N BORDOLOI
51	<a href="#">MACApp./106/2023</a> B/O	MANUSHA MANDAL <b>Versus</b> ORIENTAL INSURANCE COM. LTD. A	B R DAS	
52	<a href="#">MACApp./435/2023</a> WITH LCR	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> ANUP DAS AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. N J GOGOI
53	<a href="#">I.A.(Civil)/3523/2023</a> in MACApp./13174/2023	ABDUL MANIK BARBHUIYA @ MANIK UDDIN BARBHUIYA <b>Versus</b> NIZAM UDDIN AND 2 ORS.	MR. J LASKAR MR SOHAING	MR. K K BHATTA (r-3) MR. S ROY (R-1) MR. M H LASKAR (R-1) M. HOSSAIN (R-1)
	<b>WITH</b> <a href="#">MACApp./13174/2023</a> (Filing Number)	ABDUL MANIK BARBHUIYA @ MANIK UDDIN BARBHUIYA <b>Versus</b> NIZAM UDDIN AND 2 ORS. H	MR. J LASKAR	
54	<a href="#">I.A.(Civil)/1605/2024</a> FIXED in WP(C)/1596/2023	AKASHDEEP CHETIA <b>Versus</b> THE SECRETARY TO THE GOVT. OF ASSAM, PUBLIC WORKS DEPTT AND ANR	MR N ISLAM	GA, ASSAM SC, PWD SC, IRRIGATION
	<b>WITH</b> <a href="#">WP(C)/1596/2023</a>	AKASHDEEP CHETIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. L WAJEEDA MR. T K DEY	GA, ASSAM SC, IRRIGATION
		<b>HEARING</b>		
55	<a href="#">MACApp./178/2014</a> WITH LCR, FIXED	NATIONAL INSURANCE CO. LTD. <b>Versus</b> ANIMA DEB and 6 ORS.	MR.R C PAUL MS.S ROY	MS.S MAHANTA MR.R GOSWAMI MR.I ALAM MR.S U AHMED MR H BARUAH (r-1,3) MR.A AHMED MS.M SAIKIA MR P P PHUKAN (r-1,3) MRA HAWARI MR.I ISLAM MS.S DEB
	<b>WITH</b> <a href="#">MC/2080/2014</a> in MACApp./178/2014	NATIONAL INSURANCE CO. LTD. <b>Versus</b> ANIMA DEB and 6 ORS.	MR.R C PAUL MS.S ROY	MS.S MAHANTA MR.R GOSWAMI MR.I ALAM MR.S U AHMED MR.A AHMED MS.M SAIKIA MRA HAWARI MR.I ISLAM MS.S DEB

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LEAVE NOTE OF ADVOCATES FOR 06/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. R ALI	01-09-2024	To	10-09-2024
10)	MR. N SHARMA	09-09-2024	To	22-09-2024
11)	MR I HASSAN	03-09-2024	To	10-09-2024
12)	MS. M BORAH	02-09-2024	To	08-09-2024
13)	MR. V K CHOPRA	04-09-2024	To	09-09-2024
14)	T A LASKAR	05-09-2024	To	10-09-2024
15)	MR M Z AHMED	06-09-2024	To	06-09-2024
16)	MS B DUTTA	06-09-2024	To	06-09-2024
17)	MR. A M DUTTA	06-09-2024	To	06-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,6th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CIVIL BENCH- IV AND V**

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY  
AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION  
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/7107/2021</a> PART-HEARD, FIXED	RAJDEEP ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM MR. T C CHUTIA MR D NATH SC, REVENUE
2	<a href="#">Crl.Pet./276/2024</a> PART-HEARD	AYNUL HAQUE LASKAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. M KHAN MS J AKTAR	MR. A M BARBHUIYA (R-2) MR. M PHUKAN, LD, PP, ASSAM MS. S R MAZARBHUIYA (R-2) MS. A BEGUM (R-2) S. M. ZINNA (R-2) PP, ASSAM
3	<a href="#">WP(C)/4512/2015</a>	TOPCEM INDIA LLP and ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MS.B BAISHYA MRA K RAI MR.S DEY MR.R P N SINGH	GA, ASSAM MR. B J TALUKDAR (SC, REVENUE DEPT.) MR. D MAZUMDAR (ADDL. ADV. GEN.)
4	<a href="#">WP(C)/1136/2016</a> FIXED	AMIR HUSSAIN and 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	GA, ASSAM
5	<b>WITH</b> <a href="#">WP(C)/1006/2016</a>	ABDUL MOTLEB ALI @ MOTLEB ALI and 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MR. M HOSSAIN MS. F INTAZ MR. K U AHMED	GA, ASSAM
6	<a href="#">WP(C)/3144/2016</a> FIXED	PANKAJ DAS <b>Versus</b> THE UNION OF INDIA and 6 ORS	MR.P HAZARIKA MR.C CHAKRABORTY (MRS. D. GHOSH), AMICUS CURIAE MS.S KAKATI MR.N BORGHAIN MR.R DOLEY	GA, ASSAM C.G.C. MR.J M A CHOUDHURY MR.H GUPTA(R-1) MS. U. DAS, ADDL. SR. GA, ASSAM ASSTT.S.G.I. SC, HEALTH

7	<a href="#">WP(C)/971/2017</a>	CHARAN BASUMATARY and 58 ORS. <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL and 5 ORS.	MR.M SARANIA MR.S U AHMED MR.C HANSE	GA, ASSAM SC, BTC
8	<a href="#">WP(C)/1132/2017</a>	ABDUL KADIR <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	GA, ASSAM
9	<a href="#">WP(C)/1180/2017</a>	DILIGENT MEDIA CORPORATION LIMITED <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.B K SINGH MS.M BORA	GA, ASSAMR1-5
10	<a href="#">WP(C)/1192/2017</a>	INDRASAN PRASAD CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K K MAHANTA(Sr. Adv.) MR. N GOSWAMI MR. D GOSWAMI MR. K SINGHA MR. K M MAHANTA	GA, ASSAM MR. J M A CHOUDHURY (R5) MR. S R BORUAH (R7) MR. S R BORUAH (R7) MR. A B T HAQUE (R5)
11	<a href="#">WP(C)/1409/2017</a>	OMPRAKASH SHAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.A GANGULY MR.S K SINGH MR.A DUTTA	MR.P J PHUKAN GA, ASSAM SC, APDCL MR.H K SHARMA SC, PCB
12	<a href="#">WP(C)/1527/2017</a>	PRASANTA GAYAN <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR B CHANDA MR.N J GOGOI	GA, ASSAM MS.S CHUTIA(SC, WATER RESOURCE DEPARTMENT) MR.C CHAKRAVARTY(R-8) MR.S BORTHAKUR(R-8) MS.S KAKATI(R-8)
	<b>WITH</b> <a href="#">I.A.(Civil)/1093/2017</a> in <a href="#">WP(C)/1527/2017</a>	PRASANTA GAYAN <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR B CHANDA MR.N J GOGOI	GA, ASSAM MR.B GOSWAMI MS.S CHUTIA MR.C CHAKRAVARTY(R-8) SC, WATER RESOURCE ADDL. AG, ASSAM MS.S KAKATI(R-8) MR.S BORTHAKUR(R-8)
13	<a href="#">WP(C)/1543/2017</a>	SALEH SIDDIK AHMED <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.A GOYAL MR.A CHOUDHURY MR.J P MORE	MR.S SAHARIA SC, AGRI. DEPARTMENT
14	<a href="#">WP(C)/2211/2017</a>	ASSAM STATE COOPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK LTD and ANR. <b>Versus</b> EMPLOYEES PROVIDENT FUND ORGANISATION and 8 ORS.	MR.P D NAIR MR G ALAM MR. A K AZAD MR A U AHMED MR.H ROHMAN MS. H SARMA	DR.B AHMED SC, CO-OP. MR.B GOGOI SC, EPF SC, FINANCE MR.D DEY
15	<b>WITH</b> <a href="#">WP(C)/2155/2017</a>	ANIL HAZARIKA <b>Versus</b> THE UNION OF INDIA and 7 ORS	MR.M MAHANTA MR.M CHOUDHURY MR.N J CHOUDHURY MR.P K MUNIR	SC, CO-OP. C.G.C. MR. D C BORAH(R-1) ASSTT.S.G.I. MR.B AHMED MS.D DEY SC, PF
16	<a href="#">WP(C)/2277/2017</a>	BHASKAR BISWAKARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.P SUNDHI	GA, ASSAM
17	<a href="#">WP(C)/4037/2017</a>	KEIN KHASIA and 8 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.A K PURKAYASTHA MRS.R RONGMEI MR.R DHAR	GA, ASSAM MR.N DHAR(R-4) MR. B MALAKAR(R-4) MR. T U LASKAR(R-4) MS.S DASGUPTA(R-4) MS. S NEWAR (R-5) MR D KHAN (R-5) MS N BORDOLOI (SC,REVENUE) MR. K LOYA (R-5)
18	<a href="#">WP(C)/379/2019</a>	PHANINDRA NATH PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR H K SARMA MRS R DEKA	GA, ASSAM MR. D. K. SARMAH (R-4) MR. U K GOSWAMI (R3)

19	<b>WITH</b> <a href="#">WP(C)/5897/2019</a>	PHANINDRA NATH PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR H K SARMA MRS R DEKA	GA, ASSAM
20	<a href="#">WP(C)/293/2020</a> B/O	BABURAM BASUMATARY AND 212 ORS. <b>Versus</b> THE NATIONAL HIGHWAY AUTHORITY OF INDIA AND 2 ORS. (A)	GA, ASSAM MR. H A AHMED R ALI MR A S SK	MR. P S DEKA (SC, R-2) SC, NHAI MS. K PHUKAN, GA (R-3) MR. R K TALUKDAR (SC, R-1) SC, REVENUE
21	<a href="#">WP(C)/5673/2021</a>	BABUL ACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B BARUAH MR S HUSSAIN	GA, ASSAM SC, N C HILLS
22	<a href="#">WP(C)/5884/2021</a>	SARAWGI PETROLEUM AGENCY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. S NEWAR MR D KHAN	SC, P H E
23	<a href="#">WP(C)/3032/2022</a> FIXED	BISWAJIT CHOUDHURY <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. D MOZUMDER MR. S BISWAS MR GAURAV R DUTTA	ASSTT.S.G.I.
24	<a href="#">WP(C)/3461/2022</a>	DR. DIBAKAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S CHAUHAN MR S CHAUHAN MR. A R SHOME MR B PUSHILAL	GA, ASSAM MR. S BARUAH, GA, ASSAM MR. A S AKAND (R-4,5,6) MS G HAZARIKA, SC, REVENUE & DM DEPTT., ASSAM MR. S A AHMED (R-4,5) MR J ISLAM (R-4,5,6) MR. A HUSSAIN (R-4,5,6) SC, REVENUE
25	<a href="#">WP(C)/2596/2023</a> B/O	MABDUL ALI AND 119 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS REV	MR. R ALI MR H A AHMED MR. R ISLAM	GA, ASSAM SC. REVENUE
26	<a href="#">WP(C)/6026/2023</a>	GREENLAM INDUSTRIES LIMITED <b>Versus</b> DIRECTORATE GENERAL OF INCOME TAX (SYSTEMS)AND 4 ORS	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	MR. S C KEYAL
27	<a href="#">WP(C)/6983/2023</a> B/O	SANDHYA RANI RABHA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR H DAS MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM SC, APDCL
28	<a href="#">WP(C)/7158/2023</a>	HEMAPRAVA SHARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. R S DEURI MS. N BORAH	GA, ASSAM
29	<a href="#">WP(C)/1840/2024</a> FIXED	PHUKAN CHANDRA BORA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	GA, ASSAM MS. RUKMINI BARUA (R-9) MS. PADMINI BARUA (R-9) SC, REVENUE
30	<b>WITH</b> <a href="#">WP(C)/2288/2024</a>	PHUKAN CHANDRA BORA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT MS. RUKMINI BARUA (R-9) MS. PADMINI BARUA (R-9)
31	<a href="#">WP(C)/1858/2024</a>	CHANDAN DEB <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, NHAI SC, REVENUE
32	<a href="#">WP(C)/1880/2024</a> FIXED	NIRUPAMA TALUKDAR AND 2 ORS <b>Versus</b> STATE BANK OF INDIA AND 2 ORS.	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	
33	<a href="#">WP(C)/3427/2024</a> B/O	MAINUL ALI <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, GMC



34	<a href="#">WP(C)/3526/2024</a> BY SLIP	M/S CONSULTING ENGINEER (NG) AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR R SINGHA MS S PATOWARY	DR. J. D. KHAUND(R-7) MRS. A GAYAN (R-6) MR H K DAS (r-5) MR. D NATH MS D MAHANTA (r-5) MS P RABHA (R-6) MS M BARMAN (R-6) M NARZARY MR N K SARMA (r-5) SC, A.H and V. DEPT.
<b>ORDERS</b>				
35	<a href="#">WP(C)/404/2020</a> PART-HEARD, FIXED	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. B CHOUDHURY	SC, CO OP GA, ASSAM MS. D S NEOG,SC CO OPERATION DEPTT(R-3,4) MR A U AHMED MR A U AHMED MS. H SARMA MS. H SARMA SC, FINANCE
	<b>WITH</b> <a href="#">I.A.(Civil)/703/2024</a> in WP(C)/404/2020	KABUL BORAH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S BISWAS	SC, CO OP MS. D S NEOG,SC CO OPERATION DEPTT MR. B CHOUDHURY SC, FINANCE
36	<b>WITH</b> <a href="#">WP(C)/1086/2020</a>	HARENDRA NATH BORA AND 84 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B CHOUDHURY	SC, CO OP GA, ASSAM MR A U AHMED MS. H SARMA SC, FINANCE
37	<b>WITH</b> <a href="#">WP(C)/3189/2020</a>	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, FINANCE
38	<b>WITH</b> <a href="#">WP(C)/1714/2024</a>	MD. NABAB ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR J DAS MS M.CHAKRABORTY	SC, CO OP GA, ASSAM MR. DILIP DEY (r-5) SC, FINANCE
39	<a href="#">Cont.Cas(C)/544/2019</a>	DHAMOR RAIJAN FISHERY COOPERATIVE SOCIETY <b>Versus</b> NAREN CHANDRA BASUMATARY	MR. D P BORAH MR B PAUL	MRS. B GOGOI MR. A SARMAH MR. P SAIKIA
40	<a href="#">Cont.Cas(C)/713/2019</a>	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. <b>Versus</b> SAMBHAJI NARSING PAWAR	MR G JALAN	
41	<a href="#">WP(C)/717/2019</a>	PHANIDHAR SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS. T SOM MR H DAS MS P LEKHARU	GA, ASSAM
42	<a href="#">Cont.Cas(C)/160/2021</a>	ABDUL MANNAN <b>Versus</b> GYPSY DEB	MR. M HUSSAIN MR A K DAS	
43	<a href="#">WP(C)/1706/2022</a>	OMAR ALI SK AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM
44	<a href="#">WP(C)/3773/2022</a>	BIJOY SARMA <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM, AND 3 ORS	MR. T BARUAH MR. P BOIRAGI MR. S J SARMAH SC, REVENUE	GA, ASSAM SC, FINANCE

45	<a href="#">WP(C)/3971/2022</a>	SMTI. BASANTI BARMAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. U K NAIR MS. S CHAKRAVARTY MRS. P. SARMA MS S SARMA HAZARIKA MS. P CHUTIA	MR. SURAJIT DAS (R-9,10) SC, P AND R.D. MR P C GOSWAMI (R-9,10) MR. P P DAS (R-9,10) MR B DEORI, JR. GA, ASSAM (R-3 & 5)
46	<a href="#">WP(C)/6460/2022</a>	RINKU NATH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. R CHOUDHURY MRS. S ROY MS A DAS	SC, P AND R.D. GA, ASSAM
47	<a href="#">Cont.Cas(C)/61/2023</a>	SATYAJIT DAS AND ANR <b>Versus</b> NAGEN BORO AND ORS	MR. S K GOSWAMI MR. R SHARMA	MR. D SAIKIA (r-1,2,3,4) MR. B CHOUDHURY (R-1,2,3,4) MR P NEOG
	<b>WITH</b>			
48	<a href="#">WP(C)/4017/2022</a>	SATYAJIT DAS AND ANR. <b>Versus</b> THE UNION OF INDIA AND ORS.	MR. S K GOSWAMI MR. N BARMAN	GA, ASSAM SC, BTC ASSTT.S.G.I.
49	<a href="#">WP(C)/4731/2023</a>	UNUS ALI SHEIKH <b>Versus</b> THE OFFICE OF THE INSURANCE OMBUDSMAN AND ANR	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	MR. R GOSWAMI(R-2) MS. M SAIKIA (R-2) MS. P BORTHAKUR (R-2)
50	<a href="#">WP(C)/6522/2023</a>	ANJAN CHAKRABORTY <b>Versus</b> THE SILCHAR MUNICIPAL BOARD AND 3 ORS	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	SC, SILCHAR MUNICIPAL BOARD GA, ASSAM MR SISHIR DUTTA (R1) MS S MOCHAHARI (R1) MR. S DUTTA (R1) MR S DUTTA (R1)
51	<a href="#">WP(C)/6573/2023</a>	M/S AQUA CLEAN SERVICES PVT. LTD. AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR M J QUADIR MR S S ISLAM MS S AHMED MR. A K HANNAN	SC, HEALTH AND F W
52	<a href="#">MC/58/2024</a> IN WP(C) 4102/2022(D/O) in WP(C)/4102/2022	MANOWAR HUSSAIN SAIKIA <b>Versus</b> MD. NABI HUSSAIN AND 3 ORS	MR. M H SAIKIA MR. M H SAIKIA	GA, ASSAM
53	<a href="#">Cont.Cas(C)/80/2024</a>	NAYANJYOTI KHATANIAR <b>Versus</b> RAJ CHAKRABORTY AND 3 ORS.	MR. M DAS P BORAH	MR. R DHAR (r-1) MS TOSHISENLA (r-1) A LONGKUMER (r-1)
54	<a href="#">Cont.Cas(C)/192/2024</a>	JANAM BEGUM <b>Versus</b> SIMANTA KUMAR DAS	MR. J LASKAR	MR B DEURI
	<b>WITH</b>			
55	<a href="#">Cont.Cas(C)/183/2024</a>	LAILA BEGUM LASKAR (MAZUMDER) <b>Versus</b> SIMANTA KUMAR DAS	MR. J LASKAR	MR B DEURI
	<b>WITH</b>			
56	<a href="#">Cont.Cas(C)/185/2024</a>	SOMULA BEGUM LASKAR <b>Versus</b> SIMANTA KUMAR DAS		MR B DEURI
57	<a href="#">I.A.(Civil)/253/2024</a> in WP(C)/7520/2023	HABIBUR RAHMAN <b>Versus</b> MD. KITAB ALI	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	SC, P AND R.D. MR. S DUTTA (R-5) SC, REVENUE
	<b>WITH</b>			
	<a href="#">WP(C)/7520/2023</a>	MD. KITAB ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R MAZUMDAR MR H BEZBARUA MR. J A AHMED MR. K M HASSAN	SC, P AND R.D. GA, ASSAM MS. S B CHOUDHURY (R 7) MR. S K DAS (R 7) MR. S DUTTA (R-5) MS. Z R MAJUMDAR (R 7) SC, REVENUE
58	<a href="#">Cont.Cas(C)/302/2024</a>	ALIM UDDIN <b>Versus</b> RAJPAL SINGH IFS	MR. N H LASKAR	
59	<a href="#">I.A.(Civil)/1310/2024</a> in WP(C)/5728/2022	BAPAN PAUL <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MS. G BORAH	GA, ASSAM

**WITH**  
[WP\(C\)/5728/2022](#)

BAPAN PAUL  
**Versus**  
THE STATE OF ASSAM AND 9 ORS

MS. G BORAH

GA, ASSAM  
MS. K YADAV (r-3,6)  
MS. M BHATTACHARJEE (r-3,6)  
MR. R L YADAV (r-3,6)

**WITH**  
[I.A.\(Civil\)/3755/2023](#)  
in WP(C)/5728/2022

BAPAN PAUL  
**Versus**  
THE STATE OF ASSAM,

MS. G BORAH

GA, ASSAM

**WITH**  
[I.A.\(Civil\)/3756/2023](#)  
in WP(C)/5728/2022

BAPAN PAUL  
**Versus**  
THE STATE OF ASSAM AND ORS

MS. G BORAH

GA, ASSAM

60 [I.A.\(Civil\)/2627/2024](#)  
in WP(C)/5541/2023

BHABESH DAS  
**Versus**  
THE REGIONAL MANAGER SBI NORTH  
EAST REGION AND 2 ORS

MR M RANA

SC, SBI

**WITH**  
[WP\(C\)/5541/2023](#)

BHABESH DAS  
**Versus**  
THE REGIONAL MANAGER SBI NORTH  
EAST REGION AND 2 ORS

MR M RANA  
MD. I AHMED

MR. A PARVEZ  
MR D GOGOI

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LEAVE NOTE OF ADVOCATES FOR 06/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
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13)	MR. V K CHOPRA	04-09-2024	To	09-09-2024
14)	T A LASKAR	05-09-2024	To	10-09-2024
15)	MR M Z AHMED	06-09-2024	To	06-09-2024
16)	MS B DUTTA	06-09-2024	To	06-09-2024
17)	MR. A M DUTTA	06-09-2024	To	06-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,6th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2669/2024</a>	JONASING KRO <b>Versus</b> STATE OF ASSAM	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM
2	<a href="#">Bail Appln./2670/2024</a>	NOYOM UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S AHMED MS N AKTAR	PP, ASSAM
3	<a href="#">Bail Appln./2674/2024</a>	AMIR ALI @ KALIA <b>Versus</b> THE STATE OF ASSAM	MD. A HUSSAIN MR. K ALOM MR. T ISLAM	PP, ASSAM
4	<a href="#">Bail Appln./2677/2024</a>	JORINA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
<b>MOTION</b>				
5	<a href="#">W.P.(CrI.)/30/2024</a>	CHANDRAMANI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	PP, ASSAM
6	<a href="#">Crl.Rev.P./307/2024</a> FIXED	SOFIKUL ISLAM @ SOFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B C DAS MR. S H RAHMAN	PP, ASSAM
7	<a href="#">Crl.Rev.P./325/2024</a> FIXED	ABNUL FAREJ AHMED AND 2 ORS <b>Versus</b> ASMINUR BEGUM	MR. R BARUAH MR. A IKBAL MS. M NATH MS S SIDDIQUA MS. J SARMA	
8	<a href="#">Crl.Pet./555/2024</a>	KRISHNA KUMAR SUREKA <b>Versus</b> DILIP SAHA	MR. L TALUKDAR MR. A PARVEZ MR H TALUKDAR	
9	<a href="#">Crl.Pet./1064/2024</a> FIXED	RAKESH KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S BORA	PP, ASSAM
10	<a href="#">Crl.Pet./1094/2024</a>	KALPANA DEVI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR K BHUYAN MR. M U E BHUYAN R K TALUKDAR	PP, ASSAM
11	<a href="#">Crl.Pet./1095/2024</a>	SACHIN ADHIKARI AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P CHOUDHURY MS P SAIKIA MR. R B PHOOKAN	PP, ASSAM

12	<a href="#">Crl.Pet./1096/2024</a>	BAHARUL ISLAM LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M S MAZUMDER	PP, ASSAM
13	<a href="#">AB/2118/2024</a> FIXED	SANATAN KALITA <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. J HATIMURIA	PP, ASSAM
14	<a href="#">AB/2342/2024</a>	SAMIR DADARAO NAIK <b>Versus</b> THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	PP, ASSAM
15	<a href="#">AB/2343/2024</a>	SRI SATISH CHANDRA NATH <b>Versus</b> THE STATE OF ASSAM	MRS A SAIKIA MS. U SAUD MR. M R SODIAL	PP, ASSAM
16	<a href="#">AB/2350/2024</a>	AJJUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
17	<a href="#">AB/2352/2024</a>	HEMANTA BORO <b>Versus</b> THE STATE OF ASSAM	MR D KALITA MR. D THAOSEN	PP, ASSAM
18	<a href="#">AB/2353/2024</a>	OMAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM

**ADMISSION**

19	<a href="#">Crl.Pet./82/2021</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	SIDDEK AHMED @ SIDDEQUE AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GOGOI MR. V A CHOWDHURY	MR. B M CHOUDHURY MR K UDDIN (R-2) MR. A K AZAD (R-2) MR. U CHOUDHURY PP, ASSAM
20	<a href="#">Crl.Pet./552/2022</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	MOYUN UDDIN LASKAR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR P KATAKI MR P KATAKI MR. S ROY MR. M H LASKAR M. HOSSAIN MS N KHATUN	MD. H BHUYAN A TALUKDAR N AHMED MR A MOHAMMAD PP, ASSAM
21	<a href="#">Crl.A./291/2024</a>	JIBESWAR DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. A NAYAK	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/841/2024</a> <b>in</b> <a href="#">Crl.A./291/2024</a>	JIBESWAR DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. A NAYAK	PP, ASSAM

**BAIL HEARING (BA)**

22	<a href="#">Bail Appln./2998/2023</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NUR ALOM <b>Versus</b> THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	MRS. S KHATANIAR (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
23	<a href="#">Bail Appln./1289/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	RAFAT ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A M ALAMAN MR. A S TAPADER MR M AHMED	PP, ASSAM
24	<a href="#">Bail Appln./1884/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	BINESH KUMAR ROY <b>Versus</b> UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
25	<a href="#">Bail Appln./1885/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	BIRAJ BAISHNAB <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S SUTRADHAR	PP, ASSAM
26	<a href="#">Bail Appln./1887/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	BIRAJ BAISHNAB <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S SUTRADHAR	PP, ASSAM
27	<a href="#">Bail Appln./2151/2024</a> FIXED	BASED ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR. R ISLAM MR N ZAMAN	PP, ASSAM
28	<a href="#">Bail Appln./2380/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. NURUL HUDA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A DEKA	PP, ASSAM

29	<a href="#">Bail Appln./2499/2024</a> FIXED	BHASKAR KUTUM <b>Versus</b> THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
30	<a href="#">Bail Appln./2505/2024</a> B/O	MONOWARA BEGUM AND ANR <b>Versus</b> THE STATE OF ASSAM,	MR. S MUNIR MR. S RANA MR. D ZAKARIA	PP, ASSAM
31	<a href="#">Bail Appln./2506/2024</a> FIXED	SADANANDA PATGIRI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
32	<a href="#">Bail Appln./2579/2024</a> FIXED	SRI DEBASHISH DEY @ DEBASISH @ BITTU DEY <b>Versus</b> THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
33	<b>WITH</b> <a href="#">AB/1701/2024</a>	SMTI DULAN DEY @ ARPANA DEY <b>Versus</b> THE STATE OF ASSAM	MR. R P SARMAH MR. D DOLEY MS A DEKA	PP, ASSAM
34	<a href="#">Bail Appln./2595/2024</a> FIXED	GOPI NATH SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR A HAQUE MR T T MONI	PP, ASSAM
35	<a href="#">Bail Appln./2605/2024</a> WITH OFFICE NOTE, FIXED	MINHAZUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D K BAGCHI MS. MALLIKA DEVI	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
36	<a href="#">AB/556/2024</a> FIXED	ABDUL HAMID <b>Versus</b> THE STATE OF ASSAM	MR D J HALOI MR. K MOHAMMED	PP, ASSAM
37	<a href="#">AB/600/2024</a> FIXED	KASHYAP PATHAK <b>Versus</b> THE STATE OF ASSAM	MR B CHOUDHURY MR. D GOGOI MR. I BORTHAKUR MS. M KALITA	PP, ASSAM
38	<a href="#">AB/601/2024</a> FIXED	ANUP CHUTIA <b>Versus</b> THE STATE OF ASSAM	MR B CHOUDHURY MR. D GOGOI MR. I BORTHAKUR MS. M KALITA	PP, ASSAM
39	<a href="#">AB/1445/2024</a> FIXED	HITESH DEKA @ HITESWAR DEKA AND ANR <b>Versus</b> STATE OF ASSAM	MR J BORAH MR N PATIRI MS B LASKAR	PP, ASSAM
40	<a href="#">AB/1592/2024</a> FIXED	BHASKAR JYOTI TALUKDAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H K DAS MR N K SARMA	MR. I H SAIKIA(INFORMANT) MR. K KALITA(INFORMANT) PP, ASSAM
41	<a href="#">AB/1611/2024</a> FIXED	SMTI. CHAYANIKA KASHYAP AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H K DAS MR N K SARMA	MR. I H SAIKIA(INFORMANT) MR. K KALITA(INFORMANT) PP, ASSAM
42	<a href="#">AB/1931/2024</a> FIXED	KRISHNA KANTA GOGOI <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MD IMRAN	PP, ASSAM
43	<a href="#">AB/1995/2024</a> FIXED	BISWAJIT HALOI <b>Versus</b> THE STATE OF ASSAM	MR. J KALITA M BRAHMA MR SOHAING	PP, ASSAM
44	<a href="#">AB/2028/2024</a> FIXED	SALIM ALI <b>Versus</b> THE STATE OF ASSAM	MR F A LASKAR S HOQUE	PP, ASSAM
45	<a href="#">AB/2048/2024</a> FIXED	SHOMAR ALI <b>Versus</b> THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
46	<a href="#">AB/2051/2024</a> FIXED	NUR HOSSAIN SHEIKH AND NOOR HASSAN SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. A K AHMED MD A ISLAM	PP, ASSAM
47	<a href="#">AB/2079/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	AZMAL HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MRS. K DEVI MR. N H LASKAR	PP, ASSAM

48	<a href="#">AB/2128/2024</a> FIXED	ALIT CH WARY ALIAS ALIT WARY <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
49	<a href="#">AB/2131/2024</a> FIXED	MOKHLES ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B M DEKA MS. S SARMAH MR R.AHMED	PP, ASSAM
50	<a href="#">AB/2193/2024</a> FIXED	BHASKAR PATGIRI <b>Versus</b> THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
<b>ORDERS</b>				
51	<a href="#">I.A.(CrI.)/726/2023</a> in CrI.Rev.P./7436/2023	JOY NATH DAS @ JOYNATH DAS <b>Versus</b> SMTI. PUNYA SAIKIA	MR. A R SHOME MR A J GHOSH	MR N N UPADHYAYA MR. B B KAKATI
	<b>WITH</b> <a href="#">CrI.Rev.P./7436/2023</a> (Filing Number)	JOY NATH DAS @ JOYNATH DAS <b>Versus</b> SMTI. PUNYA SAIKIA (A)	MR. A R SHOME	
52	<a href="#">CrI.Pet./1224/2023</a>	VIVEK PATHAK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
53	<a href="#">CrI.Pet./1259/2023</a> WITH LCR 1 FILE(SCANNED COPY)	JAYDEEP KUMAR SAHA @ JAYDEV SAHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	MS S SARMA HAZARIKA (AS LEGAL-AID-COUNSEL FOR R-2) PP, ASSAM
54	<a href="#">CrI.Rev.P./264/2024</a>	DR. SURYA KUMAR SAIKIA <b>Versus</b> SMTI. DWIPANNITA KALITA	MRS K M SAIKIA	
	<b>WITH</b> <a href="#">I.A.(CrI.)/624/2024</a> in CrI.Rev.P./264/2024	DR. SURYA KUMAR SAIKIA <b>Versus</b> SMTI. DWIPANNITA KALITA	MRS K M SAIKIA	
55	<a href="#">I.A.(CrI.)/835/2024</a> in CrI.Rev.P./7635/2024	BELUN @ BALEN ROY <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.Rev.P./7635/2024</a> (Filing Number)	BELUN @ BALEN ROY <b>Versus</b> THE STATE OF ASSAM (A)	MR P K DAS	
56	<a href="#">CrI.Pet./875/2024</a> WITH LCR 1 FILE, FIXED	MAINUL HOQUE <b>Versus</b> SHAH OLIULLAH JAKARIA BHUIYA	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	

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LEAVE NOTE OF ADVOCATES FOR 06/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
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16)	MS B DUTTA	06-09-2024	To	06-09-2024
17)	MR. A M DUTTA	06-09-2024	To	06-09-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday,6th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 22**

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL  
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2358/2024</a>	ASAD ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. A M KHAN MR T T MONI MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
2	<a href="#">Bail Appln./2519/2024</a>	RASHIDUL ISLAM ALIAS ROSIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S RAHMAN MR A N IQBAL	PP, ASSAM
<b>MOTION</b>				
3	<a href="#">AB/2122/2024</a>	ATOWAR RAHMAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. A M KHAN MR T T MONI MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
4	<a href="#">AB/2149/2024</a>	JABIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MS. D BORA MS. B CHETIA	PP, ASSAM
5	<a href="#">AB/2344/2024</a>	HALAL ALI <b>Versus</b> THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	PP, ASSAM
<b>BAIL HEARING</b>				
6	<a href="#">AB/1600/2024</a>	RAJU DAS <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR. K D SARMA MR A BASUMATARY	PP, ASSAM
7	<a href="#">AB/1869/2024</a>	SOFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MS R DEKA	PP, ASSAM
8	<a href="#">AB/1900/2024</a>	ABDUS SOBUR @ ABDUS SOBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY J M SULAIMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. R ALI	01-09-2024	To	10-09-2024
10)	MR. N SHARMA	09-09-2024	To	22-09-2024
11)	MR I HASSAN	03-09-2024	To	10-09-2024
12)	MS. M BORAH	02-09-2024	To	08-09-2024
13)	MR. V K CHOPRA	04-09-2024	To	09-09-2024
14)	T A LASKAR	05-09-2024	To	10-09-2024
15)	MR M Z AHMED	06-09-2024	To	06-09-2024
16)	MS B DUTTA	06-09-2024	To	06-09-2024
17)	MR. A M DUTTA	06-09-2024	To	06-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,6th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 26**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2653/2024</a>	TAIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MD A RAHMAN MR. M RAHMAN	PP, ASSAM
2	<a href="#">Bail Appln./2657/2024</a>	MANESWAR SARKAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
3	<a href="#">Bail Appln./2658/2024</a>	AZGAR ALI @ AZGOR ALI MONDOL <b>Versus</b> THE STATE OF ASSAM	MR G U AHMED MR. R ISLAM	PP, ASSAM
4	<a href="#">Bail Appln./2667/2024</a>	RAFIK ALI <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
5	<a href="#">Bail Appln./2668/2024</a>	ABUL HUSSAIN @ HUSSAIN ALI <b>Versus</b> THE STATE OF ASSAM	Mr M U Ahmed	PP, ASSAM
6	<a href="#">Bail Appln./2671/2024</a>	JJARUL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
7	<a href="#">Bail Appln./2675/2024</a>	ESOB ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
8	<a href="#">Bail Appln./2676/2024</a>	NOSER ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. N NASRIN MD H R AHMED MR J ISLAM M BEGUM	PP, ASSAM
9	<a href="#">Bail Appln./2678/2024</a>	NOIMUDDIN @ NAIMUDDIN ALI <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
<b>MOTION</b>				
10	<a href="#">AB/2195/2024</a> FIXED.	ABDUR RAHMAN AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR J C GOGOI	PP, ASSAM
11	<a href="#">AB/2253/2024</a> WITH OFFICE NOTE, FIXED	AMIRAN NESSA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MR S PAUL	PP, ASSAM

12	<a href="#">AB/2257/2024</a> FIXED	MD ILIAS AHMED AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
	<b>WITH</b>			
13	<a href="#">Bail Appln./2548/2024</a>	MD. MANJIL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
14	<a href="#">AB/2279/2024</a> FIXED	ABDUR REZZAK <b>Versus</b> THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
	<b>WITH</b>			
15	<a href="#">AB/2108/2024</a>	ABDUL HAI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
16	<a href="#">AB/2341/2024</a>	MAHAWATI DEVI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A R SHOME MR. P MAZUMDER	PP, ASSAM
17	<a href="#">AB/2347/2024</a>	BASANTA BAKAL <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
18	<a href="#">AB/2348/2024</a>	ARUN SARKAR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
19	<a href="#">AB/2349/2024</a>	BHUPEN GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. A BURAGOHAIN MR. M KHAN	PP, ASSAM
20	<a href="#">AB/2354/2024</a>	AYNUN NEHAR <b>Versus</b> THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
21	<a href="#">AB/2355/2024</a>	NITU KUMAR DAS @ NITU DAS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
		<b>ADMISSION</b>		
22	<a href="#">Crl.Pet./402/2021</a> WITH LCR 1 FILE, B/O	AJJUR RAHMAN LASKAR @ FOKRUL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. S ROY MR. M H LASKAR MR M HOSSAIN	MR. S C BISWAS (R-2) MS A DAS (R-2) MS. J GHOSH (R-2) PP, ASSAM
23	<a href="#">Crl.Rev.P./352/2023</a> WIT LCR 4 FILES	SUDIP PAITYA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K MIRA MS. L WAJEEDA	MR. N H BARBHUIYA (R-2) MS. N.A. LASKAR (R-2) MS. S. DEY (R-2) PP, ASSAM
	<b>WITH</b>			
24	<a href="#">Crl.Rev.P./365/2023</a>	SUDIP PAITYA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K MIRA MS. L WAJEEDA	MR. N H BARBHUIYA (r-2) MS. N.A. LASKAR (r-2) MS. S. DEY (r-2) PP, ASSAM
25	<a href="#">Crl.Pet./127/2024</a> WITH LCR 1 FILE(SCANNED COPY)	AVINASH BHARTIA AND ANR <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION	MR. M PHUKAN MR. K K DUTTA MR. B GOGOI MR P NAYAK MR A CHALIHA MS. RUKMINI BARUA MS. PADMINI BARUA MR P TALUKDAR	SC, CBI
26	<a href="#">Crl.Pet./767/2024</a> WITH LCR 2 FILES(SCANNED COPY)	MD. JAMAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
27	<a href="#">Crl.Pet./797/2024</a>	TRIPLE I ACHUMI TRADERS <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
		<b>BAIL HEARING (BA)</b>		
28	<a href="#">Bail Appln./2371/2024</a> FIXED	SOLEMAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

29	<a href="#">Bail Appln./2374/2024</a> FIXED	JAMAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
30	<a href="#">Bail Appln./2421/2024</a> FIXED	KOYSER ALI @ KOSOR ALI <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED S W HUSSAIN	
	<b>WITH</b>			
31	<a href="#">AB/2138/2024</a>	NURUL ISLAM ALIAS NUR ISLAM AND ORS <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED S W HUSSAIN	PP, ASSAM
32	<a href="#">Bail Appln./2430/2024</a> FIXED	ASIRUDDIN ALI @ ASURUDDIN ALI <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MR N JAMAL	PP, ASSAM
33	<a href="#">Bail Appln./2440/2024</a> FIXED	ABDUL SALAM <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
34	<a href="#">Bail Appln./2480/2024</a> FIXED	SAHAR ALI @ SOHOR ALI <b>Versus</b> THE STATE OF ASSAM	MD H R AHMED MR J ISLAM M BEGUM	PP, ASSAM
	<b>WITH</b>			
35	<a href="#">AB/2121/2024</a>	HAJARAT ALI SHEIKH @ HOJOROT ALI AND 9 ORS <b>Versus</b> THE STATE OF ASSAM	MD H R AHMED MR J ISLAM M BEGUM	PP, ASSAM
36	<a href="#">Bail Appln./2553/2024</a> FIXED	DURGESWAR KALITA <b>Versus</b> THE STATE OF ASSAM	MR. A KHAN MR. D BORA	PP, ASSAM
37	<a href="#">Bail Appln./2580/2024</a> FIXED	LEENA KALITA @ MOMI KALITA <b>Versus</b> THE STATE OF ASSAM	MR. S K JAIN MR. B N DEKA	PP, ASSAM
		<b><u>BAIL HEARING</u></b>		
38	<a href="#">AB/1917/2024</a> FIXED	ABDUL SHAMIM <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
39	<a href="#">AB/1920/2024</a> FIXED	KANGKAN RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM	MR P DAS MR K J PATHAK A DAS MS N BARUAH MR. N RAJBANGSHI	PP, ASSAM
40	<a href="#">AB/2183/2024</a> FIXED	RAFIQUL ISLAM AND 16 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
		<b><u>ORDERS</u></b>		
41	<a href="#">Crl.Pet./1341/2022</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	ATIQR RAHMAN @ THAKUR AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR. K D SARMA MR A BASUMATARY	PP, ASSAM
42	<a href="#">I.A.(Crl.)/741/2023</a> BY SLIP, WITH LCR 5 FILES in CrI.A./307/2023	BIPUL SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	PP, ASSAM
	<b>WITH</b>			
	<a href="#">Crl.A./307/2023</a>	BIPUL SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	PP, ASSAM

43	<a href="#">Crl.Pet./831/2023</a> FIXED	SMTI. MAMTA JAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A DEKA	MR P DAS (R2) MS N BARUAH (R2) PP, ASSAM
44	<a href="#">Review.Pet./123/2024</a> WP(C) 4597/2023(D/O)	DIPALI BOSUMATARI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR SAURADEEP DEY	SC, SEC. EDU.
45	<a href="#">Crl.A./151/2024</a> WITH OFFICE NOTE, LCR 3 FILES	BAPMONI DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA DILME R.M. MOMIN MR. A GAUTAM	PP, ASSAM
46	<a href="#">I.A.(Crl.)/177/2024</a> FIXED in Crl.Rev.P./1255/2024	MADHU RAM DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MS.TWINKLE SARMA MR S PARASHAR	MS D BORGHAIN (R-2) MR. P GOHAIN (R-2) MS. K BARUAH (R-2) MS. M SARMAH (R-2) MS M BORAH (R-2) PP, ASSAM
	<b>WITH</b> <a href="#">Crl.Rev.P./1255/2024</a> (Filing Number)	MADHU RAM DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR (H)	MR S PARASHAR	
	<b>WITH</b> <a href="#">Crl.Rev.P./1258/2024</a> (Filing Number)	MADHU RAM DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR (E)	MR S PARASHAR	
	<b>WITH</b> <a href="#">I.A.(Crl.)/176/2024</a>	MADHU RAM DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS.TWINKLE SARMA MR S PARASHAR	MS D BORGHAIN (R-2) MR. P GOHAIN (R-2) MS. K BARUAH (R-2) MS. M SARMAH (R-2) MS M BORAH (R-2) PP, ASSAM
48	<a href="#">I.A.(Crl.)/782/2024</a> in Crl.Pet./952/2024	JIAUR RAHMAN @ MD JIARUL ISLAM <b>Versus</b> THE STATE OF ASSAM,	J U AHMED MR S A REEYAZ	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.Pet./952/2024</a>	JIAUR RAHMAN @ MD JIARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR A HUSSAIN J U AHMED MR S A REEYAZ	PP, ASSAM
49	<a href="#">I.A.(Crl.)/807/2024</a> WITH LCR 1 FILE(SCANNED COPY) in Crl.Pet./8/2024	MUKTADIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.Pet./8/2024</a>	MUKTADIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	PP, ASSAM
50	<a href="#">Crl.Pet./852/2024</a> FIXED	HIRON BEZBARUAH <b>Versus</b> BHARGAV MANI BORAH AND 4 ORS	MR D MAHANTA	PP, ASSAM
51	<a href="#">Crl.Pet./893/2024</a>	SUBRATA SARKAR @ PANKAJ SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A ALAM MR B M DEKA MR. M ALAM S A CHOWDHURY MR. Z H BORA	PP, ASSAM
<b>HEARING</b>				
52	<a href="#">Crl.Pet./844/2013</a> B/O	DIBENDU JYOTI KAR <b>Versus</b> THE STATE OF ASSAM and ANR	MR.A M BORA MR.D GOGOI MR.S R BORUAH MS.C CHOUDHURY	MR.B DEKA MRS BORGHAIN PP, ASSAM
53	<a href="#">Crl.Rev.P./159/2017</a> WITH LCR 3 FILES, FIXED	NIRMAL DUTTA <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	MR.B GOSWAMI(R-2) MR.A K BHUYAN(R-2) MS.N CHOUDHURY(R-2) PP, ASSAM MR.M BORAH-R2

54	<b>WITH</b> <a href="#">Crl.Rev.P./445/2017</a>	BABUL CH. DUTTA <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.B GOSWAMI MR.A K BHUYAN MS.N CHOUDHURY MR.A KHOUND MR.M BORAH	MR.P K DASR. 2 MR.A CHOWDHURY(R. 2) MR.N MAHAJAN(R. 2.) PP, ASSAM
55	<a href="#">I.A.(Crl.)/331/2023</a> WITH LCR 5 FILES, B/O in CrI.A./140/2023 <b>WITH</b> <a href="#">Crl.A./140/2023</a>	AMIR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.  AMIR ALI @ DHOLA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MS. P BORAH  MR S BORTHAKUR MS. P BORAH	PP, ASSAM  MD. S ALOM (R-2) MR. M S ALAM (R-2) MR S J SHAMIM (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
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16)	MS B DUTTA	06-09-2024	To	06-09-2024
17)	MR. A M DUTTA	06-09-2024	To	06-09-2024